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महोदय, उसी मंत्रालय ने कुवा कार्य एकन खेल विभाग के अंतर्गत जिला स्तर पर संवर्ग प्रथम झेली के एजपत्रित पदों पर कार्यरत पदाधिकारी बिगत 18 बर्चे से युवा संवर्ग के पद पर ही बने हुए हैं जबकि इनकी सेवा की संपुष्टि लोक सेवा आयोग के झरा कर दी गई है। 1989 में भारत सरकार के इस संवर्ग में प्रथम झेली का पदाधिकारी घोषित किन्मा गया है। उच्चतम न्वावालय ने भी 1994 में ही ट्रिब्यूनल के इस फैसले को मानते हुए इन्हें भारत सरकार में सामंजस्य का फैसला दिवा है किन्तु दुख है कि पांच महीने बीत गए हैं अभी तक उन पदाधिकारियों की अधिसुचना नहीं हुई है।

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I. THE BUDGET (RAILWAYS) 19S-H II. THE RESOLUTION APPROVING CERTAIN RECOMMENDATIONS CONTAWED IN THE NINTH- Ninth-Report of the 346 Railway Convention Committee, 1991

REPORT OF THE RAILWAY CONVENTION COMMITTEE, 19*1.—<Contd.)

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): Mr. Vice-Chairman, Sir, I aa grateful to you for giving me this opportunity. Sir, the Standing Committee of Parliament on the Railways has brought out a report on the demand for Grants after a detailed study. I am gratuful to them for their valuable suggestions. However, oa certain basic issues, I would like to clarify the stand taken by the Government. The Committee has considered it obligatory on the part of the Railways to develop an all-India transport system and a railway network throughout the length aad i breadth of the country including the ' inaccessible tribal areas. For this purpose they have recommended that the Railways should undertake a study sou moto to identify backward and tribal areas and prepare plant for their development as part of an important social obligation. Railways are not the only means of transport. Roads are also another important means in this respect. As such, an overall view of the transport infrastructure has to be taken by the Planning Commission for better integration and coordination with overall planning for development of areas. The role which the Committee wants the Railways to play it more or leu being served. This would be evident from the fact that during the last two decades, the Railways have constructed 2200 kilometres of railway lines in the backward and tribal areas. In addition to this, the Railways have also surveys for 74 lines totalling 7280 kilometres at the instance of the State Governments. other Ministries and representatives of people, during the last two decades. But, construction of such projects could not be undertaken for want of funds. As regards freezing of ongoing new line projects, the

' basic reason which forces the Railways to freeze certain projects is the acute I resource constraint. This would be

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evident from the fact that the shelf of existing sanctioned projects for construction of new lines is around Rs. 4500 crores, whereas the budgetary assistance made available to the Railways is in the region of Rs. 200 crores. The Committee has said that freezing of ongoing projects can be justified only when there it acuta ana mat aonstraint and there b •» way cut. I totally agree with the Standing Committee's views in The Railway Reforms this respect. Committee had clearly, said that a review should be done by the' Railways and it should freeze those lines which do not serve any specific purpose and are hot required for movement of traffic untill other high-priority projects are completed. The Railways have following consistently been these guidelines and in this context the Standing Committee's proposal, either to lay down a creteria for freezing projects or a joint review with the Planning Commission, would not serve any useful purpose. However, during the past year, the reviews in this context had been done by the Ministry of Railways and the projects following were defrozen: Eklakhi-Balurghat Kapadvanjand Madasa. The Standing Committee has recommended setting up of a highpowered Committee comprising representatives from the Ministry of Railways, the Planning Commission, the Ministry of Finance and representative of the people and the State Governments, to decide upon taking up new-line projects. I would like to emphasize here

that the present procedure for taking up newline projects also fulfills what the Standing Committee had proposed. The Ministry of Railways, the Planning Commission and the Ministry of Finance, as well as the Ministry of Programme Implementation are involved before new-line projects costing more than Rs. SO crores are cleared.

The Committee have commented that the construction of new lines appears to be a low priority item in the Railways'

Investment Plan and have stated that the target for 1995-96 is as low as 17 kms. I am afraid that this target of 17 kms. for 1995-96 has been quoted totally out of context whereas the actual length of new lines to be opened during 1995-% it as high as 697 kms. which was conveyed to them and which I would like to elaborate for the convenience of the Members of this House. The target for 1994-95 as fixed was 155 kms. and for 1995-96 it was projected as 165 kms. Funds were provided accordingly. However, in 1994-

95, the Railways could open 80 kms of new line for reasons beyond their control. While work has largely been completed on all the remaining lines targeted for 1994-95, due to unexpected problems in tunnel No. 23 on Koraput-Raygada line, the National Highway diversion on Beas-Goindwal line and the portion under agitation on Laxmikantpur-Namkhana line, the commissioning of these lines has been shifted to the first quarter of 1995-

96. During 1995-96, the original target was 165 kms. The lines targeted for completion were: (a) Angul-Maneswar of Talcher-Sambalpur Brie. (139 kms), (b) Jugighopa-Goalpara of Johighopaand Guwahati line (17 kms), (c) of Laxmikantpur-Nischintpur-Kakdweep Namkhana (9 km). Due to reduced outlay, the funds required for completing items (a) and (c) above could not be provided in 1995-96. As such, the target had to be reduced to 17 kms comprising item (b) above. However, we will be completing 697 kms including the slippage of 1994-95. The following new railway lines will be completed in 1995-96: (a) Jogighopa-Goalpara (17 kms), (b) Laxmipur-Raygada of Koraput-Raygada line (102 kms), (c) Karanjah-Nischintpur of Lakshmikantapur-Namkhana line (8 kms), (d) Beas-Goindwal (27 kms) and (e) Veer-Udipi section of Konkan Railway (543 kms.).

Regarding gauge conversion, I am glad to find that the Standing Committee have favoured achieving the objective of having a unigauge system for the country

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as a whole, but hive pieierred this opinion with a proviso that this objective should be achieved without creating infrastructure imbalances as at present. The Committee have also mentioned about the sudden shift in the policy of gauge conversion during the VIII Plan "-w period. I would like once again to take <u>\into</u> confidence the Members of this House regarding the context under which the Railways made unigauge project as an important thrust area beginning from 1992-93 onwards.

When the metre .gauge lines were planned in this country, commencing from the second half of the 19th century, they had a certain relevance and objectives to be achieved. But over a period of time, their relavance got iiluted. Though on 1.4.1992, the metre

^auge constituted 38% of the total Hlometrage of the Indian Railways system, it carried only 9% of freight traffic and 16% of passenger traffic. The system was a liability for the Indian Railways as the operating ratio for the metre gauge system was 171% as against 81% for broad gauge. This meant that the loss on metre gauge system had to be subsidised from the profit on broad gauge and thereby making the user pay more. Inherent delays, damages and deficiencies, etc., to consignments at the break of gauge points also made rail haulage comparatively uncompetitive vis-

^M-vis the road sector.

- * Further, a lack of investments in the metre gauge system had made it a low productivity system, which can be gauged from the fact that 5,000 Kms. of track and 30% of coaches and 20% of wagon on the MG system had become overdue for replacement. While the metre gauge was a liability for the Railways, the areas served by it remained backward and no
- "major industry on investor was ready or willing to invest in such areas because of higher cost of haulage, delays and damages intranshipment which made such investment unviable.

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The declining budgetary support during - the VII and VIII Plans meant that very little money was available for system expansion and had we continued with the policy, the lack of transport same capacity of Indian Railways would have definitely come in the way of increased industrial activity in the oountry which is taking place as a result of the process of economic liberalisation «f our Government. While on the one hand, system expansion would have suffered, on the other hand, the available resources would have gone inte sustaining the metre gauge system at its lowproductivity levels. Thus, а verv innovative way of coming out of this bad situation was found. basically. hv diverting fund* meant for metre gauge system for doing conversion of certain MG routes which would add to the capacity of the system. Thus, the twin objective of increasing the capacity of the system and improving its efficiency at the same time is being achieved by the unigauge project. Several new North-South and East-West -routes, besides those in the N.E. Region, have become available or would become available. For example, Kandla-Bhatinda, Delhi-Ahmedabad. Bombay-Miraj-Hubli, Madras-Tuticorin. Secunderabad-Purna Guntakal-Gunter. Khandwa-Ajmer, Hospet-Vasco da Game, Muzaffarpur-Raxaul. etc.

The need for providing adequate funds for this project during the last three years would be appreciated by the hon. Members on the logic that there is an over riding need to complete the gauge conversion of the route once it is broken up so that the inconvenience to our users is minimised and the Railways start getting the benefit on their investment at the earliest. The response which this programme has generated among our users and the nation as a whole has been overwhelming and far outweighs the marginal inconveniences it may have caused in the process of beint, achieved.

The wholehearted support the programme hat received from all concerned at well at from the hon. Members of this House it an indicator of itt usefulness and J am sure, the Members of this House* will join me in conveying our appreciation for the excellent work done by the Railway administration and all concerned in this ' regard and inachieving a gauge conversion of nearly 4,800 kmt. during the last three years.

Sir, I will now come to another important aspect in which Members of the Left Front, particularly from West Bengal, are interested.

Sir, there has been a lot of uninformed criticism about the policy of the Railways in respect of procurement of wagons. The planning for acquisition of wagons it a needbased exercise which takes into account the transport output required to be produced and the efficiency of utilisation. The system is visualised to function more or lest on a uniform loading pattern with marginal seasonal surges. In case the peaking it very distinct in the range of 15% or to, the system cannot take it. If 15% peaking were to be provided for on 1993-94 performance, it would require an extra expenditure of Rs. 300 additional wagons croret for and correspondingly, Rs. 110 crores for additional locomotives.

In addition, this will require commensurate facilities for maintenance including staff which meant additional investment in workshops and sheds, etc. This also will require substantial investment in line capacity and terminal capacity. This capacity would remain underutilised for a larger part of the year. However, the Railways would plan procurement of wagon* in tush a manner so that, the additional wagons acquired every year become available during the peak season. In this respect, under the "own your wagon scheme", more than 4,000 wagons have been ordered and another 6.000 to 7,000 waaont are likelv

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to be ordered which would augment fleet of wagons to lift the peak-tm traffic. I am sure, the Members from West bengal and Bihar would be able to appreciate it. ...(Interruptions)....

SHRI MD. SALIM (West Bengal): Sir, the meeting which took place about p procurement of wagons, set tome norms and within two days they changed it. I want to know whether you will procure wagaons from private parties or open tenders or the Wagon India Limited. So, please throw some light on it. ...*{Interruptions*)...

SHRI DIPANKAR MUKHERJEE (West Bengal): Just listen to the question which relates to the report from the Ministry of Coal. The Ministry of Coal had informed in writing that they ' "I shortage of wagons. On fertilizers, 1 θa show you Preat cuttings. The fertilizer and cement industries are onmplaining about wagons. It it to because you have no money and that it why you are not procuring wagons or wagons are not required? Would you kindly clarify tint fundamental question?

SHRI C.K. JAFFER SHARIFE: Please bear with me Sir, the wagon requirement it mostly un the coal sector. Fortunately, I have served both in the Ministry of Coal and the Railways. I know about both the sides. Generally, coal is produced during winter sea' Coal can't be produced, cant be kept In the pitheads in summer because of fige and it is difficult to produce coal during monsoon. Therefore, it is produced only during winter, i.e. the peak season and the load it very heavy. Unfortunately, this year, early winter, the coal sector did not produce. Had they produced, infact, the situation would have been different. I had personally, day and night, monitored the stock position in the power houses. Jf there is no power, if the power houses do not produce electricity ...(Interruptions)....

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Please, don't

interrupt. Let him speak(Interruptions)....

SHRI MD. SALIM: Kindly permit me. During the winter season, inresponse to a Question in this House, the Coal Minister, your colleauge, answered that during November to march this year, 1994-95, they had not got the required number of wagons against their indent.

SHRI C.K. JAFFER SHARIEF: That is what I was telling you. The winter does not start in November. November is the peak winter.. Winter starts from September onwards itself. So, ...(*Interruptions*).... If you continue to interrupt me, then the flow of thoughts will go.

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Let him continue.

SHRI C.K. JAFFER SHARIEF: Please bear with me. I am not hiding any fact. If there is something which I should conceal from you, then I will conceal it. Let me apprise you. ...(*Interruptions*)....

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): No interruptions, please.

SHRI JIBON ROY (West Bengal): You should supply wagons to the Ministry of Steel also ... (*Interruptions*)....

SHRI C.K. JAFFER SHARIEF: Sir, the problem was that in the early winter, the coal sector did not produce. Infact, if I had not taken adequate care to coordinate between all the three sectors, my friend, the Power Minister is sitting here, he would tell about the position of the power houses, it will tell upon the entire economic growth and you can't expect any agricultural production or industrial production, let alone other things. So, it will reflect on the entire economic sector. Therefore, Sir, I personally monitored it. There was half-aday's coal, there was one day's coal, there was two day's coal, now we have built it up to eight to ten day's coal in the power houses. ... (Interruptions)

SHRI DIPANKAR MUKHERJEE: What about fetilizers?

SHRI C.K. JAFFER .SHARIEF: That is what I am saying. Regarding fertilizers, etc., you should also understand the other point. The Railways always lived on the core sector. Now, the pattern of traffic has also changed. Earlier, we used to carry a lot of foodgrains from North to South. Now, it is not required. Tamil Nadu and Andhra take care of the South.

Earlier we used to carry more cement from the South to the North. Now that is not the situation. So, the traffic pattern also has changed and the lead has come. In a way, that is a loss to the railways. So, it is not a question of not giving orders to the wagon industry. I had very clearly suggested last year itself when there was this hue and cry when in our own coach production units - ICF at Madras, RCF at Kapurthala and BEML at Bangalore in my own constituencythe industrial labour had taken out a procession, that I am not sympathising with them, whereas I have gone out of the way to help them. Sir, I must tell you today, and I ask the Members who are the policy-makers, that they should decide. You cannot go on saying everything in the same breath. On the one side, you say, "Do not touch fare and freight. You want to be very popular with the people." On the other side, you say, "We want lines, we want trains." You also say, There should be electrification." Again you say, "We want more wagons because all things are dependent on railways." ...(Interruptions).... You cannot have everything at a time. (Interruptions) That is what exactly we are doing. Then you must agree to this. ...(Interruptions)....

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Please do not interrupt. Please listen to his reply. After that you can ask. ...(*Interruptions*).... If you interrupt like this, nothing would go on record. Yes, Mr. Minister.

SHRI C.K. JAFFER SHARIEF: Sir, I would humbly submit that it is not a question of the Minister. All right, we all belong to some political parties; You can defeat me; you can argue my points and all that. But, in the process, let us not defeat ourselves. It is in the interest of development of the country; it is the progress of the country; it is the prosperity of the country. Without making any profits you cannot keep any system alive. Let us be very sure about it. Infact, everybody says this. You know it and we also know it. Since we are going in for elections we must keep up the pace of development and, at the same time, we should not burden the people. Sir, we have taken a very rational rate of 7%. Somebody said, 7% is going to cause inflation. I would ask, let them draw the line. Let us remain at the zero per cent rate. Them do not ask anything. We cannot go on talking both ways. We have to draw a line. After all, people also under-stand it. Talking* on partylines is a different issue. Now you have the television here. People watch as to what are we talking. There are people who are innocently swayed by these and there are also people who think. It is, therefore, ...(Interruptions) Sir, I am assuring the Members of the Left Front that they should not have any anxiety. I am equally concerned about the" industrial labour, that we must protect their interests. I have told the wagon industry ... (Interruptions)

SHRI JIBON ROY (West Bengal): Sir, if you permit me for one minute...

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Only one minute.

SHRI JIBON ROY: The Steel Authority of India Limited, in consultation with the RaUway Ministry, invested Rs. 153 crores in modernising the Wheel and Axle Plant af Durgapur. The Railways are supposed to give orders to the Durgapur Steel' Plant for their

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Wheel and Axle Plant. Now they are saying, "It is market economy, you cannot expect that orders whould be given to the Durgapur Steel Plant." But, Rs. 153 crores have been invested. Is this the way you are doing? ... (Interruptions)....

SHRI DIPANKAR MUKHERJEE (West Bengal): Sir, only one point ...(Interruptions).... It is not only the Left Front and West Bengal. If the wagon industry collapses, it is not only for West Bengal, it is a national loss so far as the Government of India is concerned.

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIFE) Sir, the argument is like tailor's shop, whether I have ...(Interruptions)....

SHRI JIBON ROY: What is the package? ...(Interruptions).... This is the subject ...(Interruptions)..... This is the I question.

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): No further question, please. You have already asked. Nothing will go on record. Yes, Mr. Minister.

SHRI C.K. JAFFER SHARIEF: Sir, I have categorically assured that we will protect the interests of the wagon industry. What I was trying to tell is that the wagon industry should also think of certain areas of diversification; they must. Somehow, if I do "not place orders ...(Interruptions) wagons, they must also think of somehting else. I have told our Railwway production unit themselves, our own manufacturing units, "You go and get something else." And they have got it. If people do not want to go to the market to find out the things of diversification, if they expect that they are dependent on the Railways and the Railways should keep on investing money, Yes, I will certaintly yield. With the enlargement of the network, our requirement is going to be more and where will be go? We will go to the same wagon industry. We will not go

elsewhere. There u no question of ...(*Interruptions*).... Pleae bear with me Now, my friend made point saying that

the Durgapur Plant has been modernisd and it has increased its capacity. Good. We were importing. Our indigenous Durce is Durgapur and the Wheel and Xxel Plant at Bangalore.

SHRIJIBON ROY: ^....(Interruption)...

THE VICEvCHAIRMAN (SHRI SURESH PACHOURI): Mr. Roy, no, let him complete.

SHRI C.K. JAFFER SHARIEF: 1 am saying what you are syaing; I am saying the samething. Modernisation and expansion certainly help. We will not import, we will buy from here. Sir, oday, I must tell you one more thing. tVith the liberalisation policy and the way the third world countries are coming up, I have been telling my administration, and I am happy to tell you today in the House,-let us all think above India or India's technological adavancement or India's experience. particularly in the railway sector, which one of the largest sectors, the third world countries are looking at us thinking that we will be able to go and help them in their development. This is where I need more of technological upgradation, more or modernisation, more of building of our -• capacity so that not only we use them for Wrselves but even export to help the other countries. In fact, the Central Asian countries- the other day the Iranian President came here; they want us from here to go to Afganistan, then to Iran and then to Central Asia. They do not want to go to Europe, they want to come here. That is why we are trying ...

SHRI JAGESH DESAI (Maharashtra): If there are no orders, ^how are you going to revive them? ...(Interruptions) If they are made to die, how arc you going to revive them? That is a very laudable objective...(Interruptions)...

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SHRI C.K. JAFFER SHARIEF: Permit me to raise that (Interruptions)

SHRI GURUDAS DAS GUPTA:

(West Bengal): We are not discussing the Economic Policy; that we shall do during the discussion on Budget. We are discussing a specific decision of the Government, either to increase or to decrease or to maintain at the same strenght the order that they are likely to place for wagons with nationalised and private sector of the country. My point is very simple: Would you kindly spell out the volume of order that the Railway Board is likely to place for these wagons? You speak in terms of that. You speak concretely. Philosophy is the philosopher; but the Ministers are to apply their mind to implement the policies of the Government. We are discussing that. Let us know from the Minister as to what the volume of order for wgons is which they arc likely to place with the nationalised sector and the private sector for the year 1995-96. That is all.

SHRI C.K. JAFFER SHARIEF: Sir, I am very much surprised by the argument of my esteemed friend Shri Gurudas Das Gupta. Let us go through all the debates. When they are not confining to what they have said, <hen why should they ask me to confine? After all, when you stretch a little bit to create an impression, one has to jusfity the argument. I am not a philosopher to make any philosophic speech. I am only justifying that, that is all, nothing more than that. For his benefit, I have already said about the orders we are placing, not only under Own Your Wagon Scheme but even from the railway side. Sir, coming to RCC recommendations to the Government, the Railway Convention Committee.... (Interruptions)

SHRI GURUDAS DAS GUPTA: What is the volume?

SHRI C.K. JAFFER SHARIEF: I have already said it.

SHRI GURUDS DAS GUPTA: What is that?

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): He is trying to explain, let him reply.

SHRI GURUDAS DAS GUPTA; Thousands of workers are affected. Therefore I would like to know what the order is.

SHRI C.K. JAFFER SHARIEF: You were not there. I am repeating it for your record.

SHRI DIPANKAR MUKHERJEE: I had written a letter to you.

SHRI C.K. JAFFER SHARIEF: Railways have planned for procurement of wagons in such a manner as the additonal wagons acuired become available during the peak season. In this respect, the Own Your Wagon Scheme under which more than 4,000 wagons have been ordered and another 6 to 7,000 wagons are also likely to be ordered, would also augment the fleat of wagons to lift traffic at its peak. Sir, the wagon industry is likely to get a workload of about 24,000 wagons. Railways-12,000, Own Your Wagon Scheme, the rest. What more do you want?

SHRI DIPANKAR MUKHERJEE: I will tell you. The clarification which I wanted is that you decided in the Railway Board Meeting with the wagon builders that 50 per cent of orders would go through Wagon India Limited and 50 per cent through open tender. I want to ... (Interruptions)

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): You may please

seek the clarification after he has finished his reply. Until and unless you listen to his reply, how do you come to the conclusion that he is not going to give a reply to your question?

SHRI DIPANKAR MUKHERJEE: I am putting a specific question. It is their paper, it is not my paper.

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SHRI GURUDAS DAS GUPTA: You should understand, one lakh employees of West Bengal belong to private as well as public service. They are not receiving salaries because of non-availability or * orders for wagons from the Railway Board.

उपसभाध्यक्ष (श्री सुरेश पचौरी): हर एक एनाउंसमेंट के बाद आप क्वेश्चन पूछेंगे तो रिप्लाई कभी कत्म नहीं होगा।...(व्यवधान)... जब तक आप उन्हें पूरा नहीं सुन लेते तो आप इस नतीजे पर कैसे पहुंच सकते है?

SHRI GURUDAS DAS GUPTA: Please understand the human misery.

SHRI DIPANKAR MUKHERJEE: I will just quote from their papers. My question is very clear. I have given a latter to him, here it is. Fifty per cent <*f orders will be routed through Wago.¹^ India Limited and fifty per cent through open tender. This was decided on the 15th of February. The tender opening was on the 20th of March. Why is the figure for open tender ...(*Interruptions*). This is very serious. Parliament should know, everyone should know what you are doing.

SHRI GURUDAS DAS GUPTA: Why 50 per cent for open tender? Our workers are dying. Hon. Vice-Chairman, our workers are dying.

SHRI V. NARAYANASAMY. You cannot tell the Minister to answer all the T'' questions.

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Please listen (Interruptions). Not every time when the Railway Budget is being presented. Please be seated. Take your seats please. (Interruptions) First take your seats please. (Interruptions).

SHRI MD. SALIM: I took part in the discussion, I raised the point about what ^ the Members wanted you categorically replied quoting from the minutes of the meeting held at the Railway Board with your officers. Then after two days, before opening the tender, you changed the

quota, you changed the target. You revised it. You gave the authority to the Railway Board officers. You are the Minister. You are bound to reply to Parliament. Parliament should know what 'is being done behind its back by the Railway Board. If you want specific questions we are putting them ^specifically. I have made this point, quoting the minutes. The letter says that 50 per cent of the wagon procurement will be channelled through Wagon India Limited and after the tender is floated.

After tender is floated, you increase the number, to go to the open market and procure it from the open market. You are deliberately doing it. On the one hand, you are saying 'resource crunch'. We accept it. You say 'requirement is ttiere'. We accept it. On the other side,

That are you deciding here? You declare ,, *(Interruptions)* The Prime Minister made the point. *(Interruptions)* What is the reason? *(Interruptions)*.

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): You have already made your point. *(Interruptions)*.

SHRI MD. SALIM: We are not accusing you. (Interruptions).

THEVICE-CHAIRMAN(SHRISURESHPACHOURI):Nointerruptions, please (Interruptions).

SHRI MD. SALIM: We have nothing ^against You. (Interruptions).

'SHRI C.K. JAFFER SHARIEF: If ' they are prepared to listen to the whole thing, I can explain. The point is, the interests of the wagon industry have to be protected. Wagon India is one part. If we are buying wagons from outside, they can find fault. As long as we are buying from the domestic market — barring Wagon India, what we procure is through open tender—... (Interruptions).

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): No. interruptions, please.

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SHRI C.K. JAFFER SHAR1BF: Please bear with me. You cannot expect the whole money to be put in one place. After all, it is public money. In open tender, the price would come down. It would help the exchequer. If Wagon India also competes with the rest of the manufacturers, I do not mind. Let them compete and take the whole order. The point is, when we distribute certain percentage, particularly, to protect the interests of Wagon India, and the rest of the procurement we make within the country, from our own manufacturers, through open tender, in a competitive manner, we save money.

THE MINISTER OF POWER (SHRI N.K.P. SALVE): That is the logic.

SHRI C.K. JAFFER SHARIEF: If this is not going to be done, I do not know what else should we do. I do not know why they are making a hue and cry on this. *(Interruptions).*

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): I would request Members. Let the hon. Minister complete his reply. *(Interruptions)* No interruptions, please *(Interruptions)*

SHRI P. UPENDRA (Andhra Pradesh): Mr. Vice-Chairman, I am on a point of order (*Interruptions*) They cannot keep the train at one station by constantly pulling the chain Wagon procurement is not the only issue which the hon. Minister has to answer. A number of issues have been raised. If necessary, they can meet him personally and discuss it with him. They cannot expect the whole thing to be clarified here.

SHRI V. NARAYANASAMY: (Pondichary) We have raised a number of points relating to our constituencies which the hon. Minister has to answer. Let the hon. Minister complete his reply and answer those points.

SHRI C.K. JAFFER SHARIEF: Sir, the Railway Convention Committee have made certain welcome recommendations

and I must thank: them for that. I must, particularly, thank Mr. Upendra for his..

SHRI V. NARAYANASAMY:

Contribution. SHRI GURUDAS DAS GUPTA: For

his timely intervention.

SHRI C.K. JAFFER SHAR1EF: 1 nust thank him.

Really, I must say that.

SHRI GURUDAS DAS GUPTA: Mr. Upendra likes to be more helpful to you.

SHRI H. HANUMANTHAPPA (Karnataka): Unlike Mr. Gurudas Das Gupta. *{Interruptions)*

SHRI C.K. JAFFER SHAR1EF: The Railway Convention Committee have made certain welcome recommendations and I must thank them for that. Railways need not pay dividend on the capital invested up to 1952. This gives us an annual relief of Rs. 51 crores. Taking note of the adverse impact of the heavy amounts due to the Railways from the State Electricity Boards, the Committee have permitted Railways to defer a part of the dividend payment to the General Revenues in 1995-96, up to the extent of such dues outstanding. Besides, they have recommended setting off Railways' dues against the future power tariff, bills. Adjustments against Central assistance have also been mentioned. This would be pursued with the Ministries concerned.

Sir, the demand for .transportation would go up as there is a tremendous economic growth in the country as a result of Government's policy of liberalisation and economic reforms.

SHRI GURUDAS DAS GUPTA: Underline the words 'economic reforms'.

SHRI C.K. JAFFER SHARIEF: Unless the transportation capacity is built up in advance of the demand, there is a danger of transport bottlenecks coming in the way of economic growth. We have kept this prominently in view while fram-ine the Railway's Annual Plan, 1995-96,

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which has been fixed at the level of i. Rs. 7,500 crores. This is higher than last year's Plan by nearly Rs. 1,250 crores. But the budgetary support is at the level of last year, i.e. Rs. 1,150 crores only. As budgetary support in percentage terms is declining, there is a great pressure on the generation of internal and cxtra-budg ary resources. Railways are generating internal resources of Rs. 4,100 crores and extra-budgetary resources of Rs. 2,250 crores to be raised by the Indian Railway Finance Corporation (IRFC). There is a limit to the capacity of the system to generate internal resources and also pay for the cost and redemption of market-borrowed capital. Railways have, therefore, initiated steps to associate private enterprise through the "Own Your Wagon" scheme and "Build-Own-Lcasv Transfer" scheme to invest in product: '-- of wagons and certain other railway pr jeets. The amount of bonds to be raised | through IRFC will be reduced to the j extent such private investment j materializes.

Sir, as mentioned in my Budget ! speech, a number of new line projects j have been proposed to be taken up in 1995-96 after necessary approvals arc received. The Jammu-Udhampur line receives an allocation of Rs. 50 crores in view of its national importance. I have j not been able to make allotments for ! certain other liens sufficiently to achieve-i their completion in the current year, but I do hope that it becomes possible *to* enhance the allocations in the course of the year, in case the promised additional budgetary support materializes during the I year.

| There have been demands for defrecz-| ing the new line works of Godhra-Indore, | Dewas-Maksi and Howrah-Amta. It has j now been decided io provide adequate • funds for these works and recommence j them.

In pursuance of the unigauge scheme, which has brought in considerable benefit to railway operation, convenience to rail-

way users and development of backward regions, further new projects have been included in the Budget. Some of these projects will require the necessary approvals before being taken up for execution. Certain projects of gauge conversion have also been identified under the ^ "Build-Own-Lease-Transfer" (BOLT) \,, scheme.

There are many demands for doubling of lines. It is indeed a very important segment of our Plan effort. As the hon. Members are aware, the allocation has been stepped up in the current year *by* more than Rs. 100 crores compared to last year. Some of the doubling projects are also to be covered under the BOLT scheme.

Good progress has made on the construction of Metro Rail, Calcutta, which ^1 is now targeted for completion by December 1995. It is nearing completion but none of them has spoken about it.

SHRI V. NARAYANASAMY: They Will not talk about it.

SHRI GURUDAS DAS GUPTA: We compliment you for that—long after the due date.

DR. BIPLAB DASGUPTA (West Bengal): We are happy about it, but what about the extension works?

SHRI C.K. JAFFER SHAR1EF: In these five years, you see the type of -* money that has been allocated for the completion of the project. All right, you * criticize where you don't get things done, but at least say a good word where it is being done. You don't want to say even a word about it.

SHRI GURUDAS DAS GUPTA: Sir, we unhesitatingly compliment the hon. Minister of Railways for giving the assurance, but it is very belated. We compliment him.

"• DR. BIPLAB DAS GUPTA: We want a further assurance from the Minister that the extension works which have been proposed would also be completed, and in time.

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SHRI C.K. JAFFER SHARIEF: That depends upon their conduct in the house!

SHRI GURUDAS DAS GUPTA: Sir, a privilege notice can be given against the Minister! We can give a privilege notice on this!

SHRI C.K. JAFFER SHARIEF: Sir, sufficient funds have been allocated during the current year. The House will be happy to observe that a Preliminary Engincering-cum-Final Location Survery for extension from Tollyganj to New Garia and an Engineeringcum-Traffic Survey from Dum Dum to Barrackpur have been included in the Budget.

Some hon. Members have expressed concern about delay in completing the MRTS in Madras. The main reason has been inadequate budgetary support and delay in acquisition of land by the State Government. However, Rs. 42 crores have been allotted in the current year j and the project is now targeted to be gompleted during 1996. A preliminary technoeconomic survery to extend the line from Luz to Taramani has been included in the Budget.

j In Bomaby area, the Mankhurd-t Bclapur section has been completed and an additional pair of lines between Bandra-Andheri is in progress. Four more projects are being taken up during 1995-96 namely:

(i) Quadrupling of Borivli-Vasai road;

(ii) 3rd line between Vasai Road and Vaitharna;

(iii) Thane-Turbhc-Nerul Vashi section; and

(iv) Belapur-Panvcl double line.

The last two projects are on cost-shraing basis with the CIDCO.

A number of requests have been made to expedite the existing projects for electrification.

श्री सतीष प्रधान (महाराष्ट्र): महोदय, मैंने कल प्रथम था...

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Let him finish his

इनका उत्तर हो जाए, कोई शंका हो तो उसके बाद पूछ लेगा।

eply.

SHRI C.K. JAFFER SHARIEF: Some Members have also suggested for taking up new projects. Electrification projects are fully funded by the budgetary support, and the reduction in this in the last 3 years has been a major constraint.

Though 3000 rqute kilometres was approved by the Planning Commission as the target for the Eighth Plan, they have given a total outlay of only Rs. 1,350 crores with which Railways could do a maximum electrification of only 2,700 route kilometres. The target was accordingly modified. In the first three years, Railways have' already completed electrification of 1,460 route kilometres. I have provided sufficient funds for electrifying 650 route kilometres in 1995-96. similar provision is likely to be made in the next year also to meet the revised target of 2,700 route kilometres.

The projects taken up are being done presently on those sections from which the Railways could derive the maximum benefit, some more schemes have been offered under BOLT, and, if they fructify, the total kilometres electrified will increase.

Sir, the House is aware that there are a large number of demands for new lines, doubling, guage conversion, computerisation etc. The throwforward of earlier projects is very high. New lines alone account for Rs. 4,715 crores; gauge conversion, Rs. 3,123 crores; doubling, Rs. 803 crores and computerisaiton, < Rs. 1,020 crores. The budgetary support i from the general exchequer has declined steeply in terms of the share in the total. It is only Rs. 1,150 crores during the current year. Market borrowings through the IRFC are not only costly but uncertain too. The problems of Railways are further aggravated by the various

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State Electricity Boards who are not making timely payments of Railways' freight charges. They owe more than Rs. 1,000 crores to Railways. With these constraints, Railways could not provide funds adequately to meet all the demands and a selective approach has necessarily - . to be adopted. I shall come to this topic[^] W again later in the course of my reply. Sir, I shall now briefly metion some of the achievements of Railways jn strengthening the system and in providing improved services, ever since the Government came to power in 1991.

More than 4,700 km. have been converted into broad gauge up to 1994-95, and conversion of another 1,500 km. has been targeted for 1995-96. Thus, Railways would be exceeding the VIII Five-Year Plan terget of 6,000 km. in jus*" W four year*.

Arrears of track renewal will be brought down to only around 1,950 km. by the end of of the VIII Plan from 9,600 km. at the beginning of the Plan.

Steam locomotives have almost been eliminated from the broad-gauge system, thereby enhancing the overall energey efficiency.

Self-sufficiency in the production of diesel and electric locomotives, wheels and axles has been achieved.

A number of marshalling yards have^* been closed. This has helped in better utilisation of the wagons.

Efforts to dispose of scrap materials have been stepped up, and Railways expect to realise more than Rs. 1,000 crores from scrap disposal in 1994-95 accounts. This has not only reduced the strain on resources but has also made available prime space to the Railways, for other uses.

A record number of 468 new trains have been introduced. Extension of 287 existing services have been introduced. Many new Shatabdi Express trains, Mainline EMUs, Diesel Multiple Units

and other convenient intercity services have been introduced.

About 90 per cent of the passenger reservations are now on computer system. Computerisation is being introduced at smaller centres also. At several stations, more than 200 self-printing ticket machines have been installed for quicker issue of tickets so that the passengers need not stand in queues for longer hours. More numbers of stations will be provided these types of machines in 1995-96.

To help promote the national objective of tourism, Railways have approved many tourist trains through private operators to attract tourists, both domestic and international.

In certain selected long distance trains, AC III tier coaches have been introduced in place of AC Chair Cars.

Fully unreserved trains are going to be introduced in certain sectors to help those passengers who plan their journeys at a short notice and are not able to get the reserved accommodation.,

Instant Action Groups have been constituted on some important trains. The objective of these groups is to provide comfortable, safe and secure travel. The response from the travelling public has been encouraging.

The drive against tickctless travel continues. We collected Rs. 59 crores in 1994-95 till end of February 1995 as against Rs. 48 crores in the previous year for the corresponding period.

The provision for passenger amenities has also been stepped up by more than 25 per cent to Rs. 90 crores.

During 1995-96, the Railways will be running a total of 1,131 summer special trains on as many as 30 routes, including a weekly Shatabdi Holiday Special between New Delhi and Kathgodam.

On the financial front also, the Railways have performed very well, meeting the dividend payments in full, liquidating

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the accumulated loans and generating surpluses. The financial performance in 1994-95 is expected to be much better than what has been indicated in the Revised Estimates. The Railways may end up with an operating ratio of 83.5 per cent as against 84.9 per cent envisaged in the Revised Estimates.

I shall now refer to some of the improvements being made in the facilities to passengers.

As announced in my Budget speech, arrangements are being made to supply bedrolls to all the passengers travelling in AC Sleeper coaches without collecting bed-roll charges separately. In case bedroll is not supplied to any passenger, he will be entitled to get a refund of Rs. 20.

Train Superintendents will be posted on 50 important MaikExprcss trains to oversee the comfort of passengers and to look into their complaints, if any.

All water taps in station premises have been checked and put in working condi-ton to ensure uninterrupted water supply. Adequate arrangements have been made for supply of drinking water on trains.

For the convenience of passengers travelling from halt stations, facility of purchasing tickets for longer distances has been introduced.

A new interactive voice response system has been introduced in the computerised reservation office in Bombay V.T. Latest status of reservation is now available to the wait-listed passengers through this system. A system of displaying the latest position of arrivaKieparture of trains and reservationsAvaiting list is also functioning at New Delhi.

Railways are taking various steps to improve the standard of cleanliness. Mechanised cleaning equipment, including jet pressure cleaning machines for platforms and toilets, fibre-reinforced plastic fittings in coaches, PVC floring, improvement in toilet design etc., are some of the measures taken. Private

agencies arc also being associated with the work of cleaning and disinfecting the coaches.

Sir, you arc aware that a record number of new trains have been introduced since this Government has come to power, but further demands are bound to be there. Introduction of new trains or extension of existing trains requires substantial investments in rolling stock, terminal facilities, line capacity and other maintenance facilities. It will be the Railways' endeavour to make the best use of the resources available and meet the demands to the maximum extent possible.

There arc also demands for additional halls for superfast trains. Hon. Members will readily agree that this will add to running time. Frequent stoppages would be particularly irksome for passengers travelling long distances. They have a right to expect faster services specially when Railways are levying extra charges for trains. I would, therefore, appeal to the hon. Members not to insist upon addilional stoppages of such trains.

Sir, Railways arc keenly alive to the problems relating to safety of trains and arc most anxious to further improve their record. While technological improvements oriented to safety are being effected, the problem of 'human failure'is also being constantly addressed. Training, counselling and monitoring of the staff engaged in the operation of trains are continuously emphasised. Measures have also been taken to minimise accidents at unmanned level crossings, which have Sometimes resulted in scroius tragedies. As indicated in my Budget speech, we are going to place reliance on technological solutions.

Sir, it is an on-going process to provide good quality catering service on the trains and stations. Railways are taking various measures to further improve the catering services which include induction of reputed and professional caterers as catering contractors, induction of trained cooks

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and crash training to existing staff, improved upkeep of equipment and appliances in base kitchens and pantry cars and, generally speaking, constant monitoring to bring about efficiency in the catering services.

To develop professionalism in catering services provided by the Railways and upgrading the quality, Indian Railway Catering and Tourism Corporation is being set up. Adequate, funds have been provided in the Budget- to take up preliminary works.

Sir, Railways' proposal to increase suburban railway fares has been criticised and there is a demand for its withdrawal. For better appreciation, I would like to inform the House that a second class monthly ticket holder has been paying for only 9 to 25 single journeys though he undertakes on an average .50 single journeys. The concession ranges from 54 per cent to 82 per cent. Several Committees like RRC and RTEC have recommended that the concession in season tickets should not be more than 50 per cent. The Railway Fare and Freight Committee have also recommended increase in sea-i son ticket fares. What I have introduced 1 is a very modest revision in the fares which amounts to a daily increase of 17 paise to Re. 1 at various distance legs. Western Railway commissioned a study and its findings revealed that 78 per cent j of the working commuters are compen-i sated in one form or the other by their ! employers as and when season ticket fares arc increased. Remaining commuters are nonworking such as students and I others. Incidentally, it is mentioned that ! students get 50 per cent concession on monthly season ticket fares. The House will also appreciate that substantial inputs are required to meet the growing needs of suburban services which account for nearly two-thirds of the total originating passengers on the Railways; but they yield only about a ninth of the passenger revenues. Railways have, of necessity, to improve the returns from this large and expanding sector.

Sir, on the whole the fare and freight increases in 1995-96 amount only to about 3.5 per cent of the Railway revenues. By internal economiet and increase in throughput the Railways have made every effort to keep down the proposed increases. Care has been taken to exclude second class passengers and articles of mass consumption like foodgrains, sugar, etc. The gap in resources needed to keep the system viable enough to provide adequate outlays for capacity expansion, rehabilitation of assets and provisions for passenger amenities, etc., has to bridged only through additional resource mobilisation at least of a minimum level. There have been many demands from hon. Members for additional lines and services, gauge conversion and electrification •che: JJ, ." of which require additional resources The proposed increases which are much below the rate of inflation are inescapable in the present context and I would request the Members not to oppose them, in this context, I may refer to apprehensions expressed about Railways losing high-rated traffic to the road sector. The introduction and expansion of multimodal traffic through containerisa-tion would help Railways to arrest in such trend and capture additional traffic.

Powers are also being delegated to Zonal Railways and Divisions to quote special rates for specific streams of traffic, particularly in the direction of empty movement. This measure is also expected to bring the highrated traffic back to the Railways.

Sir, with a view to attract additional traffic, the Ministry are actively contemplating introduction of roadrailers and piggybacking of loaded road vehicles on railways wagons, through private participation. Proposals in this regard have been received and are under consideration. This will give the muchneeded boost to the intermodal transport system through the use of railway infrastructure. Sir, as you are aware, rail transport is the most fuelefficient and environment-friendly mode. We are also aware that

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 roads arc getting congested day by day. *I* In such a situation, introduction of inter-I modal system of the type under consideration would be in the larger national interest besides conserving energy.

There is a demand to set up a separate autonomous corporation for the suburban railway system of Bombay. The railway network in Bombay not only serves the suburban traffic but passenger and freight traffic also. Therefore, it will not be possible to set up an exclusive corporation for Bombay suburban railway system. I can only assure the House that Railways are alive to the problems faced by the commuters on the Bombay suburban railway system. Various measures are being taken to improve the suburban

railway system in consultation with the State Government of Maharashtra, details of which have already been given in my Budget speech.

J A Sub-Committee of the Consultative Committee for the Ministry of Railways has been constituted, headed by Shri j Shankar Oayal Singh, to examine the i issue of congestion on the suburban railway stations of Bombay, Calcutta, Madras and Delhi and the need for restricting new tea/fruit stalls at these stations and make suitable suggestions.

In my Budget speech, I had mentioned I that the workers' participation in management would be taken a step further by i involving the labour federations at the ' apex level in important matters of railway | working leading to greater transparency. j I am happy to announce that for the first i time, leaders of railway workers were ; invited to attend the Conference of Gen-j era! Managers of Zonal Railways with the ! Members of the Railway Board held on | 1st and 2nd May. This is a very important meeting of the top management in which i vital areas of railway working are re-1 viewed and decisions are formulated. I earnestly hope this will go a long way j towards enhancing workers' commitment | to the organisation's performance and its I goal of customer satisfaction.

My friends of the Left do not say a word about it. They do not even appreciate, *(interruptions)*

SHRIMATI JAYANTHI NATARA-JAN: Please repeat it. I was distracting them. I am sorry.

SHRI C.K. JAFFER SHARIEF: In my Budget speech, I had mentioned that the workers' participation in management would be taken a step further by involving the labour federations at the apex level in important matters of railway working leading to greater transparency. I am happy to announce that for the first time, leaders of railway workers were invited to attend the Conference of General Managers of Zonal Railways with the Members of the Railway Board held on 1st and 2nd May. This is a very important meeting of the top management in which vital areas of railway working are reviewed and decisions are formulated. I earnestly hope this will go a long way towards enhancing workers' commitment to the organisation's performance and its goal of customer satisfaction.

While on this subject, I would like to appeal to the hon. Members to show consideration to the body of dedicated railwaymen who often work under difficult and trying conditions to keep the wheels moving and not demoralise them by making allegations about corruption at all levels. (Interruptions)

SHRI GURUDAS DAS GUPTA: There is no corruption. We never complained of corruption.

SHRI C.K. JAFFER SHARIEF: Nobody should accept corruption. One should fight corruption. Everybody should be involved in* that. There is no point in making a complaint in the House. If you find that somebody is corrupt, you should catch hold of him there itself. That is the only way in which you can fight it. Nothing will happen by making speeches only. If you tell me something, I will tell it to a bureaucrat and the bureacrat will again tell that to

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his subordinate and it will go on. It is not going to end unless we fight. ...(Interruptions)...

SHRI TINDIVANAM G. VENKAT-RAMAN (Tamil Nadu): It is a vicious circle.

(Interruptions)

SHRI C.K. JAFFER SHARIEF: You must fight then and there. ...(Interruptions)... If a booking clerk is corrupt, you should fight at the window **and** not here by making noise. ...(Interruptions)...

SHRI GURUDAS DAS GUPTA: Sir, the only point in making this statement is that we should never make complaints of corruption because corruption cases cannot be enquired into, because corruption has been universalised. Corruption is so universalised that we cannot complain and there is no remedy.

SHRI V. NARAYANASAMY: Mr. Gurudas Das Gupta, it will be throughly enquired into. Don't worry.

SHRI C.K. JAFFER SHARIEF: What I mean to say is you do complain. You talk of truth. ...(*Interruptions*)...

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल): ईमानदार आफीसर जो रेलवे में होता है उसको हटा दिया जाता है, उसका ट्रांसफर कर दिया जाता है। ...(व्यवधान)... आपके पास जानकारी मौजूद है। ...(व्यवधान)...

श्री सी॰ के॰ जाफर शरीफ: हम भी थोड़ी देर के लिए अपोजीशन में थे, इमने भी सापके जैस बात किया, मगर ऐसा नहीं। ...(ख्यवधान)...

SHRI MD. SALIM: Today you are not having the back-up service.

SHRI C.K. JAFFER SHARIEF: I understand what you are saying, Mr. Salim. ...(*Interruptions*)...

Sir, some issues have also been raised regarding non-fillingup of backlog of SC/ ST quota in Group 'C and Group *D' staff of the Railways id direct recruitment and promotional categories. This Government is committed to the welfare of the weaker sections and will make every effort to make their lot better. I

have given instructions that immediate action must be initiated to fill up these posts within a period of six months, if need be, by organising special recruitment drives.

SIT, the Konkan Railway Corporation is expected to commence operations by the end of the year. There have been several negative reports about this Corporation from various sources.

I propose to form a Committee of Memcbrs of Parliament to look into the complaints about the functioning of the Konkan Railway Corporation.

Sir, in deference to the wishes of some of the hon. Members, I have decided to restore with immediate effect the concessions in Second Class and First Class fares so far enjoyed by artists and sportspersons travelling oa sports' account.

Sir, hon. Members in this House and also in the other House have expressed their concern regarding the lack of punctuality, maintenance, cleanliness, catering, safety, security and also derailment. I have taken a strong view on those issues. I have decided that we must put an end to it. Accordingly, severe disciplinary action, including demotion and dismissal, will be taken against the concerned officials if, after analysing the cause for each failure, it is established that the causes are within the Railway control in the areas mentioned above. I am also proposing to constitute a Parliamentary Committee to monitor the above arrangements. If this Committee finds the situation improving in all respects mentioned above, it may even recommend awards to the officials concerned. I sincerely hope that with this position we will improve.

Sir, keeping in view the demand raised by the people of the area, I have ordered a survey for providing a link between Lakshar Junction (District Haridwar) and Bakshar (District Gaziabad). The following additional surveys will also be taken up during the year:

(i) New line from Kayamkulaa to Trivandrum *via* Adoor Kotarakkara and Kilimannoor; (ii) New line from Abohar to Fazilka; (iii) Updating the

survey for Ganga Bridge between Digha Ghat and Pahleja Ghat;

- (iv) Updating of survey for construction of Lanka-Silchar new line in Assam;
- (v) Survey for gauge conversion of Raipur-D hamtari-Rajim;
- (vi) Survey for new line from Pattencheru to Sangareddy;
- (vii) Survey for gauge conversion of Naupada-Parlakhemundi-Gunupur and its extension up to Rayagada;
- (viii) Updating the survey for new line from Patiala to narwana *via* Samana.

After the receipt of the Survey Reports, the Planning Commissiion will be approached for necessary approval.

Sir, I am happy to inform the House that we are approaching the Planning commission for taking up the following works:

(i) Chittaurgarh-Udaipur gauge conversion;

(ii) Jalna-Khamgaon new line project;

- (iii) Rail link from Kumarghat to Agartala;
- (iv) Jabalpur-Gondia gauge conversion;
- (v) Bishrampur-Ambikapur new line;
- (vi) Siliguri Junction to New Jalpaiguri Jun ion gauge conversion;
- (vii) Dhubri to Fakiragram gauge conversion;
- (viii) Gorakhpur-Gonda loop gauge conversion.

After the necessary approvals are obtained, Parliament will be approached with Supplementary Demand* for Grants in 1995-96.

It is also proposed to take up the gauge conversion of Indara-Phephana as a Material Modification to the already sanctioned Mau-Shahganj conversion work.

Patna-Gaya doubling will be taken up on out-of-turn basis during 1995-96.

Rewari-Ringus-Phulera gauge conversion with loop *via* Sikar-Jhunjhunu-Loharu is being included in the Action Plan for gauge conversion and will be taken up in due course after necessary approvals are obtained.

1 am happy to inform that out of the new trains proposed to be introduced during 1995-96, four pairs of Intercity Expresses-one each between Tirupati and Cuddapah, Trivandrum and Eranakulam, Kanpur and Farrukhabad and Jaipur and Delhi-have already been introduced. In addition, one pair of overnight express " train between Secundcrabad and Aurangabad has also been introduced as part of streamlining of services Nanded-Purna-Manmad tsection on on completion of gauge conversions. In addition DMU/MEMU services will be introduced on various sections of South Eastern, Eastern, Northern, Central and Western Railways in the near future.

Railway are taking action on commitments made to the Government of Nepal in respect of the following:

(i) Raxaul-Sirsiya broad gauge rail link;

(ii) Joint survey for East-West Electric Railway;

(iii) Supply of two engines and 12 coaches and wagons for the narrow gauge Jayanagar-Bizalpur link.

With these words, I commend the Demands for Grants, 1995-96 to the House.

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SHRI JIBON ROY: Sir, I am told by our Trade Unions that out of the total rolling stock, 30% are unusable, aged and could not be taken to the rail. But the Railway authorities are using those rolling stocks inviting accidents. Many of the rolling-stocks are out of date. For coal, I know personally, when they *of* demand open wagons Railways supply box wagons. For steel, when they demand BOX 'N' type wagons, they supply box wagons. I know personally that they are not having specific types of wagons and they are not building wagons despite the fact that *30% of them are aged and out of ofder. I would like to know whether this will be streamlined.

My second concern is that the total capacity of the wagon-building industry is 35,000. Well enough. But they are giving orders for 12,000 only. How will they •* narrow the gap?

The third point is that our Chittaranjan Locomotive Company « producing good quality railway cr.giaes which have a capacity of maum*cM*«&§ engine ^{wvtn} 5,000 horsepower D» w« aced to cut down the capacity by more than 30%? They cut down the cap*.;*.y. They are bringing railway endues from outside. What is the Government going to do?

Lastly, the hon. Minister has given an assurance that import will be stopped and orders will be given to Durgapur Steel Plant for wheel. One point to which I would like to invite the attention of the Railway Minister is that we are short of loco wheels. Durgapur is producing loco wheels. The hon. Minister was kind enough to say that orders will be given to the Durgapur Steel Plant. The thing is that loco wheels are being dumped into our country from outside and they are sold in our country at half of the cost. I would request the hon. Minister to take steps so that no dumping into our country is done. These are the few points which I want to make.

4.00 P.M. SHRI V. NARAYANA SAMY Mr. Vice-Chairman. Sir. yesterday myself and many hon. Members from Tamil Nadu raised this issue. We had categorically stated that for Rajasthan Rs. 5,000 crores have been aljecated and for Karnataka another Rs. 5,000 crores have been allocated in the Railway Budget. ... (Interruptions) Sir, Mrs. Alva is sitting here. She should sit there. She is disturbing me. ... (Interruptions)

SHRI GURUDAS DAS GUPTA: Sir, I never thought that Mrs. Alva is after the seat of Mr. Narayanasamy. I thought that she is after some other seat.

SHRI V. NARAYANASAMY: Sir, I have to make two specific queries. As far as Tamil Nadu is concerned, the Minister has said that he has brought double line. Sir, there is a single line between Madras and Bombay. Most of the trains which go to Bombay and leave Bombay go through various States, i.e. Karnataka, Andhra Pradesh, Maharashtra and Madras. Therefore, the State of Karnataka is getting all the benefits. There should be a double line from Bombay to Madras so that both the Minister of Railways and the Minister of State in the Ministry of Personnel, Public Grievances and Pensions are pleased.

My second point is this. I read a news item in the Press regarding a briefing made by some of the Railway officials. They wanted to shift the southern Railway Headquarters from Madras to Bangalore. Sir, if it is allowed they will take the entire Railway Administration from Madras to Bangalore.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): They are going to bifurcate it.

SHRI V. NARAYANASAMY: I don't know whether they are going to bifurcate or trifurcate it.

My another demand was that there should be a broad gauge line between Kanyakumari and Madras which was, in

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principle, agreed to by **the** hon. Minister in the last session iUelf. Sir, sufficient allocation has not been made and sufficient funds have not been given. The Minister has said that they are going to spend Rs. 60,000 crores. They **are** going to have broad gauge line of 6,000 kilometers. It is not (or Karnataka and Rajasthan alone. It is for other States also. Let the hon. Minister give a comparative figure relating to the amount spent on various State* **and the** allocation made.

Sir, 1 am grateful to the hon. Minister for starting a train between Peralam and Karaikal and for announcing that it will go up to Nagore. But, there is a persistent demand from the people of Pondicherry and also from the adjoining regions to restart the Pondicherry Express which was discontinued six years back. I would like the hon. Minister to reply to all these points. Thank you.

I SHRI NILOTPAL BASU (West Bengal): Sir, I have a very simple question. I have a set of facts. This matter was raised in the course of the debate also. There was a meeting held on the 15th February, 1995 with the wagon manufacturers. The Chairman, Railway Board, conveyed the decision of the Railways to procure 50 per cent quota of wagons through an open tender and the rest 50 per cent through the Wagon India Limited. In accordance with the above decision 5,200 wagons were requisitioned from the Wagon India Limited and tenders for 5,400 wagons were floated in February, 1995 with the date of opening of the tender fixed on the 20th March. Surprisingly, the number of wagons through open tender was suddenly changed by two amendments. By the last amendment dnted the 9th March, 1995 the number of tendered wagons was increased to 10,300. Sir, this is a specific question. How can a decision taken by the Railway Board and the wagon manufacturers by changed?

SHRI JAGESH DESAI: I do not grudge the Metro Railway given to Calcutta. We had spent Rs. 1,200 crores and at present, if I am correct, only 80,000 passengers travel by that train. I do not grudge it. But in the case of the city of Bombay-the suburbs-if I have to go from Santa Cruz to Churchgate, I have to come to Andheri to catch the train. I am happy that they have started 12-carriage rakes in the Western and Central Railways. But this moves at a very slow pace. If you cannot give us another corridor, at least, you give us 12 bogies in all the suburban trains so that about one-third more passengers can travel. This problem can be solved like this to some extent. I had raised the issue regarding Khurda-Puri last time. There is 3 single line here and I had requested that it be converted into double line. Lakhs and Lakhs of piligrims go there. I also trvelled there. It takes one hour to two hours from Khurda to Puri. It will take only half-an-hour if there is a double line. Orissa is a backward State and Puri being a holy city, people from all over the country visit the place. Please sanction a double line.

श्री शंकर दयाल सिंह (बिहार)ः उपसभापति जी. मेरा बस एक ही सवाल है। मैंने यह कहा था अपने भाषण के क्रम में कि मंत्री महोदय ने इस बात को कबल किया है कि नए जोन्स बनने चाहिए क्योंकि रेलवे के ऊपर बहुत भार पड़ा है और केवल नौ जोन्स हैं अभी तक। तो मैं जानना चाहता हूं कि क्या रेलवे ने इस पर बिचार किया है? मैं यह चाहता हं कि जो नए जोनल हेडक्वार्टर्स बनें, उसमें बिहार का हक बनता है कि बिहार में एक बनना चाहिए।

श्री सतीश प्रधानः धन्यवाद महोदय। मैं आपके माध्यम से रेल मंत्री जी से चंद बातों पर खुलासा चाहता हं। पहली बात यह है कि सब-अर्बन रेलवे के सीजन टिकट का किराया बहुत बढाया है। लोग रोज़ी-रोटी के लिए आना-जाना करते हैं, तो इसका किराया कम होना चाहिए।

दूसरे, मुंबई से कल्याण का ट्रैक बहुत खराब हो चुका है, बहुत पुराना है। आप उसके रिनोवेशन के लिए क्या करने वाले हैं, इसके बारे में आपने कोई बात नहीं

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की, इसके बारे में बताइए। मैंने अपने भाषण में बताया था मंबई में सेंटल और वेस्टर्न रेलवे, दोनों में फिल्टर बाटर, प्यरिफाइड वाटर का रेलगाड़ी धोने के लिए इस्तेमाल किया जाता है, टॉयलेटस् के लिए इस्तेमाल किया जाता है लेकिन सब जानते हैं कि आज महाराष्ट्र में सखा है। लोगों को पीने के लिए पानी नहीं मिल रहा ै तो आप इसके बारे में क्या दूसरा इंतज़ाम करने के में सोचेंगे या नहीं?

डी॰सी॰ इंजन अवेलेबल नहीं है और डी॰सी॰ लाइन के ऊपर ही मुंबई में पूना से लेकर ईग्गतपुरी तक गाड़ियां चलती है। डी॰सी॰ इंजन का प्रोडक्शन भी बंद कर रखा है। डो॰सी॰ इंजन अवेलेबल नहीं होने की वजह से पुराने इंजनों के ऊपर ही गाडियां खींची जाती हैं तो क्या आप डी॰सी॰ इंजन के प्रोडक्शन के बारे सोचेंगे या मुंबई से पना-ईंगातपरी की लाइन के ए॰सी॰ में कनवर्शन के बारे में कुछ प्रोग्राम बनाएंगे?

SHRIMATI NATARAJAN: I just wanted to ask Minister one question. It is about tn«. Integral Coach Factory at Perambur in Madras. They have been manufacturing railway coaches for many years. Now suddenly, for inexplicable reasons, the Minister has reduced the number of coaches to be manufactured by the Integral Coach Factory from 1,200 to 800. This has been done for no reason at all. We also apprehend that they are going to close factory. Whatever little down the industrialisation is there in the State will also not be there now and all the people who work there will t*^ totally left in the middle of the road. I would like the Minister to specifically assure us that all those people who are employed there will be protected.

श्री संघप्रिय गौतम (उत्तर प्रदेश): उपसभाध्यक्ष जी, नयी दिल्ली से लोड कम करने के लिए कई गाडियां निजामुद्दीन रू.शन से चला दी और वहां से बहत सी सुपर-फास्ट गाड़ियां चलतो है। इसी तरह से दिल्ली स्टेशन का लोड कन करने के लिए सराय रोहिल्ला से मंदौर-कम आश्रय एकम्रोत द जोधपुर और अहमदाबाह जाती है। लेकिन वहां के प्लेटफार्म का अपग्रेडेशन नहीं हआ है। यह प्लेटफार्म बहत मंदा है। साथ ही पेटरी कार उस गाड़ी में नहीं है। खाना और चाय उसमें नहीं

JAY ANT" "

मिलती है। मैं जानना चाहता हूं कि क्या मंत्री जी इस प्लेटफार्म का अपग्रेडेशन करायेंगे और उस गाड़ी में इसमें पेंटरी कार चलायेंगे?

दूसरा सवाल मेरा यह है कि आपने यह तो कह दिया ' कि अगर बेड-रौल नहीं मिलेगा तो 20 रुपया रिफंड हो ब्रास्गा। लेकिन यात्री जो बेड रोल न मिलने के कारण पर्दी से ठिठुर कर बीमार होंगे तो उसका कम्पनसेशन दून देगा?

SHRI B.K. HARIPRASAD (JKarnataka): Sir, I have a specific question for the Railway Minister. The Railways are not providing wagons for supply of wheat from Punjab and other Northern States to the South, especially to Karnataka. I want to know the reasons for it. The century-old ...(Interruptions)... The century-old railway work-shop at "ubli is being closed. The funds that are w located for it have been diverted to j^ichy ... (Interruptions) I want to know what the Railway Minister has to say on this. There is one more thing, Sir. We have been demanding the gauge coversion of the Shimoga-Talguppa line. I want the Minister to react to it.

श्री ईंग्र दत्त यादव (उत्तर प्रदेश): माननीय उपसभाध्यक्ष जी, मैं तो रेल मंत्री जी को बधाई देने के लिए खड़ा हुआ है, आभार प्रकट करने के लिए खड़ा हुआ हूं। हम लोगों की जो मांग थी मऊ-शाहगंज के अमान परिवर्तन की, उसको उन्होंने खीकार कर लिया और यह भी कहा कि जल्दी इसको पूरा कर देंगे। लेकिन हमारी एक दूसरी मांग के बारे में उन्होंने कुछ नहीं कहा। यह उत्तर प्रदेश और खासकर पूर्वी उत्तर प्रदेश की लेगों की समस्या है और खासकर पूर्वी उत्तर प्रदेश की लेगों की समस्या है और खासकर पूर्वी उत्तर प्रदेश की लेगों की समस्या है और यह उनकी मांग है। मैं चाहता हूं कि रेल मंत्री जी अभी इसके बारे में घोषणा कर दें कि सरजू-जमुना जो तीन दिन बनारस जाती है वह पुरानी दिल्ली के बजाय नयी दिल्ली से चला करे और नयी दिल्ली आया करे। मैं रेल मंत्री जी से प्रार्थना करता हूं कि वे इसकी घोषणा कर दें।

महोदय, अंत में मैं यह कहना चाहता हूं कि कल मैंने अपने भाषण में कहा था कि सभी ट्रेनें 2 घटें से लेकर 20 घंटे लेट चल रही है। रेल मंत्री जी ने कहा है कि हम इस पर कड़ाई करेंगे, सजा भी देगें। मैं मैंत्री महोदय से आश्वासन चाहता हूं, जानकारी चाहता हूं कि ये ट्रेनें कब से समय से चलने लगेंगी और कब से आप म्प्रा देना शुरू करेंगे?

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SHRI S.K.T. RAMACHANDRAN (Tamil Nadu): Sir, the world in which we are expecting everybody to move not only at ultra-sonic speed but at ultra-light speed, there is still a thing which is moving at a very bad and a very slow speed. Its name is Mass Rapid Transit System. The word 'Rapid' is an attribute to the moving system so, it has to be executed or constructed rapidly. But cousidering what actually is going on, I want to rename it. I hope the hon. Members will like it. It may be named as ...(Interruptions)...Snail Buffalow Transit System. In Madras, they have constructed so many pillars. If they do not complete the project and go on building these pillars. .. (Interruptions) ... It shows the lethargy of the Railway Ministry. So, this should be taken into account and I request the hon. Minister to allot more funds so that it is completed at lest in this year.

Then, I want to point out a disparity, Sir. After making persistent demands, our hon. Minister obliged us by introducing a train from Kanyakumari to Bombay via Madurai and Salem. I would request him to link all the important cities of the North to Kanyakumari via Madurai and Tirunelveli. Then only there will be perfect integration of the country. It is only the railways through which we can really integrate the country. So, I request the hon. Minister to take note of my humble plea to introduce at least a superfast train connecting Kanyakumari to all the Northern cities. I request the Railway Minister that if there is any prejudice against Tamil Nadu, let it be wiped out. If there is any prejudice, it should be removed.

SHRI E. BALANANDAN (Kerala): Sir, I wnat to raise cnly two points. Sir, in the South-bound trains, especially Trivandrum-bound passengers are being attacked while they travel from Vijayawada to Madras area. Hundreds of complaints are coming. In day-time, some peopl make the train stop and take away everything. These people who have come. 387 *The. Resolution Approving* |RAJYA SABHA|.

Certain Recommendations Contained in the

to Bombay or northern para, after earning money return to their homes. So, on their way everything is looted. These incidents are occurring frequently. I want the Minister to see that the safety of travellers is ensured by taking suitable steps.

Secondly, I thank the Minister for recognition of trade union rights by common discussion with railway officials in the Qeneral Managers' meetings, etc. At the same time, I want to draw his attention to the recent judgment of the fcpreme Court on the recognition of trade unions. How the recognition is feeing given nowadays, 1 don't want to go ato that, but the Supreme Court has directed that the trade union recognition Hkould be on the basis of secret ballot. I also don't want to go into the merits and demerits of it. The major concern of a huge number of workers is that recognition should be given on the basis of secret ballot so that the actual representative union gets recognition and the recognised union is able to face the challenge at the time of elections or referendum. So, I request that this should be considered by the Minister.

SHRI VAYALAR RAVI (Kerala): Sir, I want to make only one point. Sir, Kerala has become a dumping ground for old bogies from East, West or North-1 don't know wherefrom these come. I request the hon. Minister to look into this serious peoblem. Sir, there is a train which runs from Trivandrum to Guruvavur. There are only eight bogies in it. The sanitary condition in the train is not good. I request that this train should be provided with more bogies with A.C. and First Class. I also request for an exclusive mail train from Trivandrum. As Mr. Balanandan has said, there is harassment of passengers in the K.K. Express. The train staff check the passengers six to seven times. They check their small bags. On one pretext 01 another they demand money from the passengers. There is a lot of corruption in

that train. I request that the harassment of passenfers in the K.K. Express must be stopped for ever.

मो महेचार सिंह (हिमाचल प्रदेश): उपसमाध्यक्ष महोदय, 14 मार्च को मानतीय मंत्री महोदय ने 37 पृष्ठों का एक भाषण सभा पटल पर रखा। कल मैंने मंत्री महोदय का ब्यान पहाड़ों की ओर आकर्षित करने की कोशिश की और यह कहा कि कम से कम पहाड़ों 🔊 हारे में भी कुछ सोचिये। रेलवे की कोई भी सुवि पहाड़ों को नहीं दी जा रही है। मुझे उम्मीद थी कि मंग्री महोदय आज कुछ कहेंगे लेकिन पूरा प्रंथ मंत्री महोदय ने पढ दिया न तो हिमाचल प्रदेश के बारे में कुछ कहा और न पर्वोत्तर राज्यों के बारे में, सिक्किम के बारे में, न उत्तरांचल के बारे में कुछ कहा। मंत्री महोदय, कम से कम शिमला रेलवे स्टेशन को तो बड़ी आसानी से दो वित्लोमीटर आगे ले जाया जा सकता है। मैंने आपको सझाव भी दिया था। वहां पर सारा इनफास्ट्रकर है, माल गोदाम है, रेलबे साइन बिछी पड़ी है। जितने यहां से पर्यटक जाते हैं, हर व्यक्ति को 100 रुपये कुली_ शहर में सामान ले जाने के लिए देने पड़ते हैं। क, T कम इसकी घोषणा तो कर दीजिये। दूसरा मैंन यह कहा था कि आपके पास 36 हजार हेक्टेयर भूमि पडी है जिस पर इन्छ्रोचमेंट हो रहा है, गंदगी फैल रही है, स्लम बन रहे हैं। उस भूमि का उपयोग किस प्रकार से मंत्रालय करने जा रहा है? इसके बारे में भी आपने एक शब्द नहीं कहा जो आपकी दार्जिलिंग से सिलीगडी टॉय टेन चलती है, वह लम्बी होने के बजाय घटती जा रही है, उसमें कोई बढोत्तरी नहीं हुई क्योंकि आपने नये डिब्बे नहीं खारीदे हैं, नये इंग्लिन नहीं लगाए ! इस ओर आप ध्यान दीलिये। मैंने वस्त्र भा कि जी दिमला के लिए रेल कार चलती है उसमें थोड़ा सा सुधार करिए। उसमें शौचालय की व्यवस्था करें क्योंकि उसकी स्पीड तेज है इसलिए वह आपको ज्यादा आय भी दे सकती है। उसके बारे में कुछ कलिए। लिमांचल प्रदेश में कम से एक दो किलोमीटर तो अपने समय में रेल लाइन बिखा दीजिए ताकि हम भी आपको बाह्य रखें।

डा॰ जगन्नाथ सिश्च (बिहार): मैंने अपने मावण में पिछले चार वर्षों की रेल मंत्रालय की कार्य प्रणाली की सरहना की थी और रेल की सोच और गतिशीलता की भी तारीफ की थी। इसी संदर्भ में मैंने बिहार की कुछ समस्याओं का भी जिक्क किया था। फिर उन्हें स्मरण कराना चाहता हूं कि बगहा में एक पुल काफी दिनों से लग्बित है। सर्वेक्षण भी हो चुका है। तो उत्तर बिहार

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और दक्षिण बिहार को इस बगहा के ध जोड़ना चाहिए। सरा, हसनपर और सकरी लाइन के लिए बिहार सरकार 191 लाख रुपया भुअर्जन के लिए जमा कर दिया था। 10 वर्ष से अधिक हो गए हैं लेकिन वह कार्य प्रारम्भ हीं हुआ है। 36 नयी रेल लाइनों के बनाने की योजना बी बिहैार सरकार ने प्रस्तुत की है उसमें भी भूमि अर्जन, ाटरी, सनीपर आदि का मुल्य वहन करने की जिम्मेदारी बेहार रकार ने ली है। इस संबंध में भी हम जानना ग्रहेंगे अख़से महत्वपूर्ण यह है कि छोटा नागपुर, रांची, प्रहटन गंज, धनबाद, जमशेदपुर और पटना को किसी ाज गाडी से जोडा जाए। छोटा नागपुर के लोगों को बडी प्रसुविधा होती है। छोटा नागपुर में रेल सेवा बहत बरी गवस्था में है और वहां के लोग बहुत बड़ी असुविधा में । इसलिए हम कहना चाहते हैं कि इन सारी बातों पर । ध्यान दें और संबसे अंतिम बात है कि जमालपुर में कमात्र रेल का कारखाना है, उसका नवीनीकरण होना ाहिए विस्तार होना चाहिए। यह आज उपेक्षित है। सलिए योजना कार्यक्रम में जमालपुर को भी सम्मिलित रुव गए और इन समस्याओं को दुर किया जाए। श्री मोहम्मद सलीमः उपसभाष्यक्ष महोदय, अभी हिश्वर सिंह जी हिमालयन रेल के बारे में बता रहे थे। मालयन रेलवे के डेवलपमेंट के बारे में पिछली बार ही जब मैंने बहस में हिस्सा लिया था तो मैंने यह कहा है। मंत्री महोदय का जवाब आया कि मैं इसे उठा नहीं हा हं। जब भी कोई शिकायत आती है तो उन्हें यह गगता है कि जब हम इतनी सब चीजें उठा रहे हैं तो हेई और नयी रेलवे नहीं उठाएंगे। मैं उठाने की बात हीं कर रहा है, इसके डेवलपमेंट की बात कर रहा हूं। स बार में बजट में उसके डेवलपमेंट के लिए कुछ नहीं । जबकि वह हमारे लिए बहुत अच्छी है। टूरिज्म के वाइंट आफ व्यू से भी और पर्यावरण की दृष्टि से भी हिकीफी अच्छी है, उम्दा चीज है। उसके डेवलपमेंट ह लिए आप कुछ खर्च करेंगे या नहीं। दूसरा प्वाइंट, प्रभों मंत्री जी ने जवाब में यह कहा है कि जो सैक्शन्ड और किलयई प्रोजेक्टस हैं न्यु लाइन के लिए उनकी ग्रेटल कास्ट है 4,500 करोड रुपए और अब इस बार ह बजट में 1995-96 के लिए न्यू लाइन के लिए 200 हरोड रुपए का उनका बंदोबस्त है। तो आई वांटेड टू नो न्नम द मिनिस्टर, इसी रेट से अगर आप नयी लाइनें ानाएंगे तो आलरेडी जिनकी आप बुनियाद डाल चुके हैं त्रो ग्रीवरांड और क्लियर्ड है जिनके लिए 4,500 करोड़ लगाएंगे, उनको पुरा करने के लिए कितने साल लगेंगे। ासका कोई प्रोजेक्टेड हिसाब आपके पास है या नहीं है

(व्यवधान)

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डिवोडेंड का पैसा खा जाएंगे आप ... (व्यवधान) वह लगता धोड़े ही है पब्लिक सेक्टर में ... (व्यवधान) आप ये सब बातें मत करो। बिगड़ जाएगा मामला।

उपसभाध्यक्ष (श्री सुरेश पत्नौरी): डिबेट कोई दुवारा थोड़े ही शुरू कर रहे है।

अभी मोहम्मद सलीम: दुबारा नहीं, मैं फिर कुछ बातें मंत्री महोदय से जानना चाहता हूं। हम लोगों ने यहां कंसीडर किया था। लोकसभा में मंत्री जी व्यस्त थे। हम लोगों ने मंत्री की गहवानी में बोल दिया।

उपसचाध्यक्ष (श्री सुरेश पचौरी): आप अपनी बात रखिए, किस्से मत सुनाइए सलीम साहब।

अी मोहम्मद सलीम: मैं सिर्फ सवाल ही रख देना चाहता हूं। मंत्री जी हो सकता है कि चले जाएं क्योंकि वे लोकसभा मैं बैठते हैं, आजकल वे यहां है।

फ्रेंट फेयर के बारे में कहते हैं। हम लोग उसका वियेध क्यों करते हैं। इस बार के सेकेंड क्लाज में आपने फेयर नहीं बढ़ाया है लेकिन मैंने यह दिखाया है कि जिस तीन साल को कामयाबी का आप ढिंढोरा पीट रहे हैं उस तीन साल में जो मंधली सीजन टिकट है जो क्वार्टलीं सीजन टिकट है उनमें मोर देन 100 पर सेंट इंक्रीज हुआ है। और जो ए॰सी॰ फर्स्ट क्लास का फेयर है वह लैस देन हंडरेड परसेंट इन्क्रीज हुआ है। इससे पता चलता है कि आपका एलीट बायस्ड है। आप किसको बढ़ाना चाहते हो, दोज हू कैन अपरेर्ड उसको लैस बर्डन दे रहे हैं, दोज हू कैन नाट अफोर्ड उसको आप ज्यादा बर्डन दे रहे हैं। इस बारे में आपकी फिलासफी क्या है?

मैट्रो रेलवे कलकत्ता का है। आप खुद बोलते हैं हम हमारे देश में जो प्लान करते हैं, हाफ-हारटेड करते हैं। आपने अभी बोला कि पर्याप्त नहीं होगा। तो कैसे चलाएंगे। मैट्रो रेलवे अभी 70.5 परसेंट की स्टेज में है। इट इज नाट वायेबुल। अगर उसका सेकेंड फेज टालीगंज टु गरिया नहीं होग: तो उसको आप वायेबुल नहीं कर पाएंगे। तो सेकेंड फेज के लिए आप कोई बात करेंगे या नहीं? "यइटस" ने खुद रिपो' जमा की है सेकेंड फेज के बारे में।

त्रिपुरा की रेल लाइन के बारे में कहना चाहता हूं। सुधीर मजूमदार जी यहां हैं। त्रिपुरा एक स्टेट है। स्टेट कैपिटल में रेल लाइन नहीं है। पिउले सीन साल में जब भी रेल बजट आया है हम लोगों ने कहा कि धर्मनगर से अगरतल्ला को जोड़िए ...(व्यवधान) तो आप स्टे कैपिटल को जोड़ेंगे आप कम से कम यह कहें कि आने

391 The. Resolution Approving |RAJYA SABHA|. Certain Recommendations Contained in the वाल 10-20 साल में या कब यह करने जा रहे हैं ٥٠٧٠ ود روس كالالار ... (समय की घंटी) मैं प्रेश्न कर रहा हूं। C. ·B C 2 4 20. E.Z 4 1000 -12 422 lès لو مين 00 بآباد میں اسم الحقائي 126c b1 + ... in Tout Sipo 7-0 גע 15 40 20% 35 13/14 VIEICE 2 19) 2 · w 23 D. CU U. isch 6 7.0 (Le) لمتوخير عبار مين -2 m 1990-94 m 4

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SHRI K. RAHMAN KHAN (Kamataka): Sir, I would like to have only three clostfication from the hon. Minister. My first clarification is regarding the conversion of the Shimoga — Talguppa line. It is only 60 kms. from Shimoga to Talguppa. This line goes to the famous Jog Falls, which is a tourist centre. Just leaving out 60 kms. of line

has no meaning ...(*Interruptions*) ... Only that line has to be completed. If you do not convert it, then you will be wasting this 60 *kms...(Interruptions*)... That line has to be converted.

Secondly, I would like to say something about the Chamarajnagar — Satyamandalam railways line. This line was surveyed a long time back. I do not know why our friends from Tamil Nadu are not asking for this. This is a vital link between Chamarajnagar and Satyamangalam ...(Interruptions) ... and that has not be demanded. Satyamangalam is in your State ...(Interruptions)...

Thirdly, I would like to say something about the doubling of the Mysore — Bangalore railways line which is of great importance ...(*Interruptions*)... This line has to be doubled because profit is there.

I would request the Minister to consider these things. Thank you.

SHRI P. UPENDRA: Sir, I would just like to draw the attention of the hon'ble Minister to two" or three points. We are happy that the industrial relations in the Railways are very good. In order to further strengthen them, the Railways Convention Committee gave a special report on the industrial relations, on the staff welfare. I would like to know from the hon. Minister whether he has taken any action on this report, and if not, when he will initiate action. In that report, we have specially dealt with the cases of the promotee officers i.e. Group 'B' Officers. The Minister has promised this and I also mentioned this in my speech. It is a long-drawn-out case. I would like to know from titer Minister as to when he is likely to settle these cases.

Another point is that all the trunk routes have been electrified except Madras—Calcutta. There are some patches which have yet to be completed. There is no talk about that. Though Visakhapatnam — Vijayawada section is under electrification, beyord

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Visakhapatnam up to Kharagpur, including some portions of Orissa, they have* not been covered. I would like to know when he will finish that thing.

Lastly, we mentioned about tfw. bad punctuality of the trains, includij^Jthe prestigious trains like the Rajdha>.fand the South-bound trains. What steps are being taken by the Ministry to improve punctuality performance and also to remove the on line failures of the rolling stock Thank you.

SHRI SUR1NDER KUMAR SINGLA (Punjab): Sir, I am earnestly thankful to the hon. Railway Minister who has nccpeted the passionate appeal of my district Patiala. I would say that it is not myself alone but the whole of ^unjab honours you for this announcer" 3*a» you have made. It *is* a first rr^/^tep towards the completion of a new railway line. In fact, I would say, the Railways have opened up their first account in Punjab...*{Interruptions)...* You being the first Railway Minister in the last 40 years...*{Interruptions)...*

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Please ask your question.

SHRISATYAPRAKASKMALAVIYA (Uttar Pradesh):He has noquestion to put.—

THE VICE-CHAIRMAN (S^PRI SURESH PACHOURI): I have to put the Resolution...(*Interruptions*)...

SHRI SURINDER KUMAR SINGLA: I would only request that it should not take longer time to push things in actual terms.

श्री गोविन्दराम मिरी (मध्य प्रदेश)ः महोदय, मध्य प्रदेश के छत्तीगढ़ एरिया के साथ हमेशा से भेदभाव सैंग रहा है। हालांकि मध्य प्रदेश का बिलासपुर डिवीजन ॐल तक का सर्वाधिक आनदनी देने वाला डिवीजन हैं स्थि भी वहां रेल सेवाएं बिल्कुल नहीं है। इसलिए मैं मंत्री महोदय का ध्यान आकर्षित करनां चाहता हूं कि कढ कभी बिलासपुर जाएं और देखें कि जो सर्वाधिक आमदनी देने वाला डिवीजन है, वहां की क्या स्थिति है?

397 The Resolution Approving [9 MAY 1995) Certain Recommendations Contained in the

मान्क्वर, अभी छत्तीगढ़ में रावपुर से धमतरी तक की रेसे लाइन के बारे में बताया गया है। यहां रायपर से 🖕 जगदलपुर में नयी रेल लाइन की आवश्यकता है और बिलासपुर से जबलपुर वाया मण्डला नयी रेल लाइन की आवश्यकता है। उसका सर्वे हो चुका है, लेकिन पता नहीं क्या हुआ है? इसी तरह सरगुजा जिला पिछड़ा हुआ है. वहां भी रेल लाइन की आवश्यकता है। इसके अलावा बिलासपुर में जो इनका भर्ती दफ्तर था, उसे भोपाल स्थानांतरित कर दिया गया है। महोदय, छत्तीगढ के लोग गरीब हैं, वे भोपाल नहीं जा सकते। इसलिए उनकी परेशानी बढ गयी है। महोदय, छत्तीसगढ एक्सप्रेस बिलासपुर से अमृतसर तक जाती है। पहले उसमें दो फर्स्ट क्लास कोचेच लगते थे, आजकल उनको विदडा कर दिया गया है, जिससे कि यात्रियों को परेशानी हो रही है। उपाध्यक्ष महोदय, अंतिम बात यह कि रेलवे का जोनल दफ्तर खोलने की मांग बहत पुरानी है जिसके 👅 लिए वहां कई बार आंदोलन और गिरफ्तारियां हो चुकी है। वहां के मुख्य मंत्री ने रेल मंत्रीजी को एक चिट्री भी दी है जिसे लेकर मैं एवं वहां के तमाम सांसद और हमारे युनियन कैबिनेट मिनिस्टर श्री विद्याचरण शुक्ल माननीय मंत्रीजी से मार्च, 95 में मिले थे और मंत्रीजी ने इसके लिए आश्वासन भी दिया था, लेकिन बिलासपुर में रेलवे का जोनल दपतर खोलने के बारे में मंत्रीजी ने कोई वक्तव्य नहीं दिया है। इस संबंध में मैं उन्हें याद दिलाना चाहंगा कि इनके पूर्ववर्ती मंत्री श्री माधवराव सिंधिया जी ने बिलासपर में कहा था कि यदि कोई नया जोन खुलेगा तो बिलासपुर में खुलेगा। मैं समझता हूं कि मंत्रीजी का यह कर्तव्य बनता है कि वह अपने पूर्ववर्ती मंत्री का 🚕 आश्वासन पूर्य करें। धन्यवाद।

SHRI T1NDIVANAM G. VENKATRAMAN: Mr. Vice-Chairman, for the last five years I have been pleading with the Railway Minister to have a railway over-bridge at Tindivanam, the place from where I hail. The Railway Minister often writes a letter telling me that the State Government should recommend. When I write to the State Government it. goes to the wastepaper basket. Now, what is the remedy? Now, I have got a few months more to retire. I think, at least now the Railway Minister can consider this

श्री मोहम्मद मसूद रखान (उत्तर प्रदेश): उपसमाध्यक्ष महोदय, पिछले साल और इस साल भी मैंने अपनी तकरीर में जोनपुर सिटी स्टेशन जहां कि

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स्तत-सी टेंस जाती है, लेकिन वर्षा एक भी कुली नहीं है। मैंने पिछले साल यह मामला उठाया था ते जवान मिला कि दिल्ली में कुली बहुत है। उसप्रम महोदन, मेंने तो दिल्ली का फामला नहीं उठाया था. मैंने कहा था. कि जोतपुर सिटी में कुसी की पतीं में का ऑगलम है दुसरे, सरद् -- अमुन अगर भागियाबाद से नई दिल्ली होते हए आए तो वहां के लोगों को बड़ी आसानी होगी। तीसरी खास बात, जो मैंने कही थी कि गोरखपुर, दादर, महानगरीय, सरपू-जमुना श्रमजीवी ट्रेस 24-24 मंटे लेट होती है। उसके लिए अगर स्नाप फार्ट एक्सन यह ले लें कि जो सिप्रल लोअर होने के कद गार्ड — दूर्डवर गही नहीं ऐकेंगे अभी बंध होता है सिमल लोअर होने के बाद भी एनाउंस करना पहला है कि हाईका -- गाडे तुष्हारा सिप्रल लोअर है, आप माझे चलाओ । इसमें दस मिनिट सग जाते हैं और पीछे साली यादी भी ककी रहती 21

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श्री रामजीलाल (हरियाणा): उपसभाध्यक्ष महोद्दय मैंने 4 तारीख को आपके माध्यम से मंत्री महोदय से उकालाना-नरमाना नयी रेल लाइन डालने की मांग की थी। इस संबंध में मुझे कहते हुए बड़ा अफसोस है कि पिछले साल 2 अगस्त को भी मैंने मांग की थी। उसके जवाब में 1 मई का लिखा हुआ पत्र मुझे 5 मई को मिला कि यह लाइन नहीं लगायी जा सकती क्योंकि इस पर 40 करोड़ रुपए खर्च होंगे। यह मंत्रालय की मेरे पास चिट्ठी है। महोदय, यदि यह चिट्ठी मेरे पास 4 तारीख से पहले आ जाती तो मैं बोलता भी नहीं।

उपसभाध्यक्ष महोदय, हरियाणा एक छोटी लीर्डिंग स्टेट है और उसके लिए 40 करोड़ रुपया भी नहीं है। मेरी मोदबाना गुजारिश है वजीर साहब से कि खुदा के वास्ते आप हरियाणा पर रहम कर के इस लाइन का सर्वेक्षण कराएं ताकि हम अपने क्षेत्र के लोगों को यह बता सकें। अभी 4 तारीख को रेडियो पर जब यह बत आई तो लोगों को खुशी हुई कि रामजीलाल ने इस बात को हाउस में रखा, लेकिन मुझे बहुत मायूसी हुई। इसलिए मैं वजीर साहब से फिर मोदबाना गुजारिश करूंगा कि आप इस लाइन का इसी साल इसे मंजूर कर इसका सर्वेक्षण कराने की कुपा करेंगे।

श्री त्रिलोकी नाथ चतुर्वेदी (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, मैं मंत्री महोदय को धन्यवाद देना चाहूंगा कि उन्होंने लेबर पार्टिसिपेशन और जोनल मैनेजर्स को अधिक अधिकार देने के बारे में मैंने जो प्रश्न किए थे, उन पर प्रकाश डाला है और मैं आशा भी नहीं करता कि जितने भी सुझाव यहां दिए गए हैं, वे उनके सम्बन्ध में बिस्तार से बता सकते हैं लेकिन फिर भी मैं दो चीजों

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की तरफ उनका ध्यान खींचना चाहता हूं। पहली बात मै मंत्री महोदय से यह निवेदन करना चाहता हूं कि राजस्थान के संबंध में जो सुझाव और प्रस्ताव थे... जिनके संबंध मैं उनके पास पत्र आए हुए हैं, इस वजह से मैंने विस्तार से नहीं कहा था, जिक्र कर दिया ध्र्य... मेहरबानी करके उन पर विचार करें। दूसरा धनुषको और रामेश्वरम् के बीच में जो लाइन थी वह दस-बारह साल पहले टूट गई थी साइकलोन में। मैंने निवेदन किया था कि पुनः उसको लगा दिया जाए क्योंकि मैं समझता हूं कि यह सबके लिए सुविधाजनक होगी। आगरा और कानपुर के बीच में उन्होंने कुछ जो एनाउन्समेंट की हुई है, उसके लिए फिर से धन्यवाद दूंगा, लेकिन वह मथुरा तक और आगे आना चाहिए। धन्यवाद।

श्री जलालुदीन अंसारी (बिहार): उपसभाध्यक्ष महोदय, मैं आपके माध्यम से मंत्री जी से यह अनुरोध करना चाहूंगा कि मोकामा और मुजफ्फरपुर में सरकारी वैगन फैक्टरी है और इस बार इन दोनों कारखानों द इन्होंने अभी तक आर्डर सप्लाई नहीं किया है। मैं चाहूंगा कि मोकामा और मुजफ्फरपुर वैगन फैक्टरी को आर्डर दिया जाए। दूसरा, पटना में रेलवे का जोनल कार्यालय खोला जाए। तीसरा, मैं मंत्री जी का ध्यान आकर्षित करना चाहूंगा कि गया एक ऐसा धार्मिक स्थल है, जो हिन्दू और बौद्ध धर्मों का प्रधान स्थल है।

۲ تقری جلال الویز العماری «بهاد": اب او صیکش مهود - میں تریک ا د حصیر سے متری جی یہ انو دو د ح کرنا چا ہوتکا کہ مکامہ اور منفق بود میں سرکاری و دلکی میکوی سے اور اس بار ان د ونوں کا د خانوں تک انفون نے اجمعی تک آ رو د ساجل کے - و مسر ا بیلز میں رمیو ے زونل کا دیا لیہ تکھولا طباح - تیسر امیں منتری جی کا و حکان کا کر

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उपसभाध्यक्ष (श्री सुरेश फ्वौरी): सीधे अपनी बात रखिए, आप।

श्री जलालुद्रीन अंसारी: गया से दिल्ली आने के लिए यात्री गाड़ियों में जितना भी गया से कोटा था उसको काटकर मुगलसराय दे दिया गया है और गया की करीब करीब तमाम गाड़ियों से खत्म कर दिया गया है। मेरा निवेदन है कि उस कोटे को बरकरार रखा जाए। अंतिम बात, चालीस साल से बिहार की जनता की मांग है, खासकर, मध्य और दक्षिण बिहार के लोगों की, कि पटना और गया लाइन को डबल किया जाए। मंत्री जी ने एलान किया है कि उसको 95-96 में डबल किया जाएगा इस पटना-गया लाइन को। इसके लिए उनको हम धन्यवाद देते हैं, बधाई देते हैं।

۲ التوى جلال الدين انعمارى : كياسع دنى تشريك يو يقوم كا ويون ميو جن جى كياس كو يقوم - استولما كرمن مرب درد ديا كيا - اود كيار تو قريب قريب تمام كادمون توخم ترديا كياب - مرا تويون مام كادمون توخم ترديا كياب - دانتم بان جاليس سالدس بهاد تى جنتا كى ما تقسي جاليس سالدس بهاد تى جنتا كى ما تقسي خان كرموعيد اور دكتش بها رك ونتا كى ما تقسي خان كرموعيد اور دكتش بها رك جنتا كى ما تقسي خان كرموعيد اور دكتش بها رك جنتا كى ما تقسي خان كرموعيد اور دكتش بها رك جنتا كى ما تقسي خان كرموعيد اور دكتش بها دم والي ما تقسي در يون الدين تو لي الما ما تقسي در لي اجاديا الدين تو لي الدين تو السك د بل كيا جاديا كار اس بشن كي الدين تو السك ي يون تو الملكن تو الديس بون تو تو الي الما تا تو السك

श्रीमती सरला माहेश्वरीः माननीय उपसभाध्यक्ष महोदय, में मंत्री महोदय का ध्यान आकर्षित करवाना चाहती हूं कि हमारी सन 1980 की जो नेशनल ट्रांसपोर्ट Nmth-Keport oj me 402 Railway Convention Committee, 1091

अनुसार यह गाइडलाइन तो निश्चित है कि कब कौनसा नया प्रोजेक्ट लिया जाएगा, लेकिन हमारे मंत्रालय के पास इस बात की ढोई गाइडलाइन नहीं है कि कब कौनसे प्रोजेक्ट को फ्रीज किया जाएगा कब कौनसे प्रोजेक्ट को टैम्परेरी किया ज.एगा, कब कौनसे प्रोजेक्ट को परमानेंट किया जाएगा। इसके बारे में कोई भी गाइडलाइन आज तक मंत्रालय के पास नहीं है। मैंने मंत्री महोदय से यह दरख्वास्त की थी कि स्टेंडिंग कमेटी ने सिफारिश की थी कि एक हाईपावर कमेटी का गठन किया जाए, जिस कमेटी में योजना आयोग शामिल हो, जन प्रतिनिधि शामिल हो, एम॰पी॰ शामिल हो, एम॰एल॰ए॰ शामिल हों और राज्य सरकार के प्रतिनिधि भी शामिल हों ताकि वह हाई पावर कमेटी यह निश्चित कर सके कि कब कौनसे प्रोजेक्ट को बनाया जाएगा। इसके बारे में कोई जवाब इन्होंने नहीं दिया है।

दसरा, उपसभाष्यक्ष महोदय, मेरा सवाल यह है। मंत्री महोदय, ने जो अपना बजट रखा था, उस बजट में उन्होंने जो आंकडा दिया टेफिक के बारे में, उन्होंने कहा कि बहत महत्वाकांक्षी योजना है, लेकिन में मंत्री महोदय से जानना चाहंगी कि महत्वाकांक्षी योजना है तो उस महत्वाकांक्षी योजना को आप कैसे पूरा करेंगे? मैंने आपके तीन वर्षों के आंकडें देखे हैं। उन तीन वर्षों के आंकडें का इनका कभी कहीं टारगेट पूरा नहीं हुआ और इस बार जो आपने इतना बडा ठांग्लडा दिगा 🖞 इस्टर्फ़ आप कैसे पुरा करेंगे? जब हम वैमन के बरे में बात करते हैं तो पुरा गोलमोल जवाब देते हैं। वैगन के बारे में आपकी यह स्थिति हो गई और दूसरी तरफ से शिकायत आती है वैगन की कमी थी। तो आप कारखानों को वैगन सप्लाई नहीं कर था छो। यह कौनसी नीति है। इस नीति के अनुसार अगर आप चलेंगे तो आपके आंकडें कभी सही नहीं होंगे।

तीसरा सवाल, उपाध्यक्ष महोदय, पैसेंजर अमेनिटीज को लेकर है। आज तक उस सूची को रिवाइज नहीं किया गया है और मंत्री महोदय इस बात को जानते होंगे कि पैसेंजर अमेनिटीज के नाम पर जो एलोकेशन किया जाता है वह एलोकेशन पैसेंजर अमेनिटीज पर खर्च नहीं होता बल्कि वह इन्फ़ास्ट्रकर के उत्पर खर्च किया जाता है। एक पर्टिकुलर मद के लिए जब आप संसद से अन्मति लेते हैं तो दुसरे मद में कैसे खर्च कर देते हैं?

उपसभाध्यक्ष (भ्री सुरेश पचौरी): प्लीज खत्म

श्रीमता सरला माहेश्वरीः स्म, यह बहुत महत्वपूर्ण सवाल है। पैसेंजर अमेनिटीज के जम पर जो फंड लेते है, उस फंड का उसमें इस्रोमाल नहीं करते बल्कि अपने इन्फ्रास्ट्रकर में इसका इस्रोमाल करते हैं। मैं मंत्री महोदय से इस बारे में जानना चाहंगी।

इसके अलावा मैंने जिन रेल लाइन की आंग की थी, उसके बारे में भी मैं जानना चाहूंपी। धन्यवाद।

श्री रायांकिशन मालवीय (मध्य प्रदेश): उपसभाष्यक्ष महोदय, मैं पूर्व में रेलवे से संबंध के अपने विचार रख चुका हं ...(व्यवधान)...

उपसभाध्यक्ष (श्री सुरेश पत्नौरी): आप सीधी बात बोलिए।

श्री राघाकिशन मालवीयः आज म्यननीय मंत्री महोदय जवाब देंगे, मेरी विशेष मांग है मच्च प्रदेश की जनता की ओर से और वर्षों से इन्दौर—दाहोद रेलवे लाइन की मांग चली आ रही है और आपके ढिपार्टमेंट ने उस पर करोड़ों रुपए सवें में खर्च कर दिए। मेरा आपसे अनुरोध है कि आज मेहरबानी करके अगर आप इन्दौर—दाहोद नई रेलवे लाइन के खरे में सदन को बताएंगे तो मध्य प्रदेश की जनता, महाराष्ट्र की जनता, गुजरात की जनता और इमारे आदिवासी इलाके की जनता आपको बहुत-बहुत बचाई देगी और वह बात सच है कि जाफ़र शरीफ साहब को जिंदगी भर हमारा ट्राइवल एरिया याद करेगा कि आदिवासी इलाके में वह नई रेलवे लाइन जा रही है, उसका अगर आज आप आधासन दे या आने वाले बजट में यदि उसको इन्क्लूड करें सो बहुत-बहुत मेहरबानी होगी।

श्री जगेश देसाई: दाहोद में रेलवे का बर्कशाप है।

श्री राधाकृष्ण मालवीयः तो इंदौर—दाहोद को आप जोड़ेंगे तो बहुत अच्छा होगा।

एक दूसरा मैंने प्वाइंट रखा है कि अजमेर—खंडवा एक छोटी लाइन है जो बुहत पुरानी रेलवे लाइन है और यह काछीगुड़ा तक जाती है। अगर इस छोटी लाइन को बड़ी लाइन में बदल दिया जाए तो इससे काफी सुविधा हो सकती है।

अंत में एक आखिरी मांग और है कि गए साल आपने हज़रत निज़ामुद्दीन से इंदौर तक की एक नई रेल चलाई थी, मगर उसमें सेकण्ड ए॰ सी॰ का एक कोच है, फर्स्ट क्लास का लगता था, यह आपने हटा लिया। मेर आपसे अनुरोध है कि सैकिंड ए॰ सी॰ का एक कोच Ninth-Report of the 404 Railway Convention Committee, 1991

उसमें और लगाया जाए और इंदौर का रिज़वेंशन का कोटा उसमें बढ़ाया जाए।

SHRI SARADA. MOHANTY (Orissa): Sir, I will put only one question to the hon. Minister. The railways are . getting crores of rupees through the sale proceeds of scrap, but it does not find a place in the Budget. In this regard, the Standing Committee on Railways has recommended the following actions to be taken by the Railways I am quoting only two sentences from its report:

> "The Committee recommend that the money realized on account of sale proceeds of scrap by the different Zonal Railways should be pooled."

The second sentence is:

"The Committee reiterate thenearlier recommendation that a separate sub-head should be created in the Railway Account Books for suitable reflection of the money realized from scrap disposal."

Another puiut* is, the Puri-Khu'da Road Una what action has been taken by the Railways in this regard should be doubled, as requested by Mr. Desai also.

Thank you, Sir.

श्री वीरेन्द्र कटारिया (पंजास): जनाव वाइस चेयरमैन साहब, रेलवे मिनिस्टर साहब की खिदमत में मैंने अर्ज किया था कि गंगा नगर से हावड़ा तक एक गाड़ी जाती है और वह रोज 7 घंटे, 8 घंटे, 10-10 घंटे हेट होती है और वह रोज 7 घंटे, 8 घंटे, 10-10 घंटे हेट होती है और वई दफा तो वापसी पर जव हावड़ा से आती है तो गंगा नगर जाने की बजाए वह घंटेडा तक ही जाकर वापिस आ जाती है। आप अंदरजा समा सकते है कि मुसाफिरों को कितनी तकल्प्रीफ होती होगी। जब यह गाड़ी चलाई गई थी तो वह गंगा नगर से दिल्ली तक थी और तब तक यह गाड़ी बिल्कुल अपने वक्त पर आती थी, बक्त पर अपनी थी और तब इसका रख-रखाव भी बहुत अच्छा था, लेकिन अब तो इसका हालेजार क्या ब्यान करें।

405 The Resolution Approving Certain Recommendations Contained in the

मै रेलवे मिनिस्टर साहब से अर्द्ध करूंगा कि इस गाड़ी को जिस तरीके से ओरिजनल तौर पर रंगा नगर से दिल्ली तक चलाया गया था, उसी बरीके से गंमा नगर से दिल्ली तक इसको कर दिया जाए और इमें इस मुसोबत से निजात दिलाई जाए। यह एक-दो दिन की बत नहीं है, दो साल हो गए हैं इस तकलीफ को बर्दास्त करते हुए। अब लोगों की ख्वाइश यह है कि बराए मेहरबानी आप हमारे उत्पर नजरे करम करिए

مرمت میں میں شوہت باض کیا وه تب ايب گايوَ ما ن سعاد و، روز بيكتند ٨ يتنسب دمي دمين تك ليك موجا تسبط اور تكارفه نوداليمي اجب حاولا سيازي سي تولنعا للرجليسة بحاث ومعينية و نت جائزين وإيس أجاثي بيديد أسانوا للاسيين بين ترمساخ وربولك تطليف 42 Je 3 - En 10 8 6 20 CU 3 1 عقى تولين لأسليح في تك عقى اورتب تلک کالای با دکل لیے وقعت برا ت حاتى تقريراد 2/20/20/ حال لارتيا بعا اس کلاس که حبسه ایقه سی اور بخپل کاد بر تشكالكرسي دين تل جلايا ليا شادمي طريقه مع كذكا تكريمه وي تك المعلوكور

[9 MAY 1995)

Ninth-Report of the 406 Railway Convention Committee, 1991

جائ *اور بعن اس معيد ينع م*ات دلاي جلئ به ايك دودن / بلن بلي سيع -د ومدال بو مح رس اس تكليف كو منت الجرئ مورغ - اب بوتوں) خواصة م برائع مهربان آب بهما دے اور نظر ال كأسط - اور سمس اس مصيب سي بحائد لليطيح

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Mr. Sikander Bakht. After he speaks, I will put the Resolution to vote.

DR. BIPLB DAS GUPTA: Some reply at least **should be given.**

विपक्ष के नेता (श्री सिकन्दर बखनः सदर साहब, मामला सिन्फ-ए-नाजुक का है और मुझे मालूम नहीं कि, मैं करीब से रेलवे मिनिस्टर साहब के मिजाज़ से वाकिफ नहीं हूं, सिन्फ-ए-नाजुक के मसाइल जब इनके सामने आते हैं तो इनका दिल पिघल सकने के काठील है भी या नहीं? मैंने सुना है कि शंकर दयाल सिंह जी ने यह मसला उठाया Ph. นิวาเศ-ษ-鵯 पार्लियामेंट के सफ़र के सिलसिले में उनके रपारसिज उनके साथ नहीन जा सकते, आर के इडयदे के मुताबिक, उनको जाना चाहिए। आएने अपने घाषण में कोई अपने दिल की नजाकत का जिक्र नहीं किया, कोई आपने सिन्फ-ए-नाजुदा मसाइल को इस करने की कोशिश नहीं की। क्या मैं कोई माकूस जवाय रेलवे मिनिस्टर साहब से सुन सकता हू ब आजव्या ताल्लुकात इनके घर मैं भी कुछ बिगड़े हुए हैं?

التغری سکندر بخت موجد پر پس " : مود معاهد - محاملہ حسنف نا ذک کیا ہے اور سیحہ معلم اپنیں کہ - میں قریب سے ریموے مسرح معاهب کے مزاج سے واقف بنیں بھی -مسنف نا ذکت مسیا دکل لیکے مسل کے ات ہیں تو انعاد ں بیکھل جا تاہے ہی یا بنیوں -

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): If the Minister wants to reply on these points, he may do so.

श्री सी॰ के॰ जाफर शरीफः मुझे लगता है कि यह बेहतर होगा कि सिकन्दर बख्त साहब को जवाब दूं, ताकि मेरे घर में भी और किसी और के घर में भी परेशानी न हो। सर, मैं तो इस बात को मानता हं कि पहले मैं भी मेंबर आफ पार्लियामेंट हूं, बाद में वज़ीर। वैसे तो मेंबर्स आफ पार्लियामेंट को कम्पेनियन का पास है। स्पाउज पास का जहां तक सिलसिला है, वह अलग है और वह पार्लियामेंट के सेशन के दौरान में अपने घर से दिल्ली तक आ जा सकते हैं। मैं समझता हूं कि जो मेंबर्स आफ पार्लियामेंट कहते हैं, इसमें कुछ दम है। जबकि मेंबर्स आफ पार्लियामेंट को अपनी घरवाली को बाई एयर लाने की जो फेसिलिटी दी गई रेलवे द्वारा इसमें अड़चन लाना या इसको न कबूल करना, कोई मुनासिब बात नहीं है। मैं इस बात को मंजुर करता हं कि मेंबर्स आफ पार्लियामेंट अपने घर वालों को लाएं। अगरचे जब कभी वह अपने घर वालों को न ला सकें. अगर वह खुद भी आना- जाना चाहें तो उसके लिए हम फरमाएंगे। इससे यह मामला....(व्यवधान).

†[] Translateration in Arabic Script.

Nmth-Keport oj me 408 Railway

श्री शंकर दयाल सिंहः मैंने एक बात कही थी कि मेंबर्स आफ पार्लियामेंट अपनी बीबी को ...(व्यवधान)..

धी सी॰ के॰ जाफर शरीफः बग्नों कि एक सर्त है इसमें, थ्री शंकर दयाल सिंह जी ने कहा था कि वह अपनी बीबी को ही लेकर चलें और कोई नहीं।

अपी सिकन्दर बख्ताः आपने किसी और की भी इजाजन दे दी।

SHRI P. UPENDRA (Aadhra Pradesh): Spouse or "spice"? ...(Interruptions)

SHRI GURUDAS DAS GUPTA: How many perquisites **are** Members of Parliament entitled **to?**

SHRI C. K. JAFFER SHARIEF: My friend, Mr. Surinder Singla, was not in the House when I mentioned about Patiala-Narvana-Samna. We have **already** stated that we would be updating the survey and approaching the Planning Commission about **a** decision.

About a fast train service between Ghazipur and Ferozganj *via* Super, we will advise the North-Eastera Railway to examine this and take appropriate steps to meet this demand.

Sir, again, I think, this is not the first debate. The second debate has taken place. I do not know how many rounds of debate will go on. ... (Interruptions)

Sir, I have already said about the wagon industry that, taking into account the capacity of the wagon industry, 24,000 wagons is not a meagre number. I think, we should take adequate care of the wagon industry, both the Wagon India and the other wagon industry. With 24,000 wagons, I am sure, the industrial workers are well protected. The manfuacturers may get or may not get a little more, but, so far as the workers are concerned, they are well protected. I don't think that there should be any anxiety with regard to this.

Mr. Kariprasad mentioned about wagons for the FCI. They are bein& *.Jhe* available along with the requirement of other important, OM* sector* like fertilize) s[^] cement and coal.

With regard to Shimoga-Talguppa also, we are taking up the work. There should be no anxiety. A line is already there, and it is only a question of conversion.

Members asked about the investment.

New lines, gauge conversion, developing traffic, computerisation, signalling and tele-communication, railway electrification, other electrical works, workshops, staff quarters, staff amenities, passenger amenities, other special works, putting all the things together, the Statewise investments are as under:

Andhra Pradesh—Rs. 232.22 crores; Assam—Rs. 185.63 crorer, Bihar—Rs. 219 crores; Chandigarh—Rs. 13 crores; Delhi—Rs. 43.83 crores; Goa—Rs. 79.70 crores; Gujarat—175.34 crores; Haryana—Rs. 48.50 crores; Himachal Pradesh—of course, it is much less;

It 22 is Rs crores: Jammu and 51.93 Kashmir-Rs. crores: for Karnataka, about which everybody is Rs. talking, it is 224 crores; Kerala--Rs. 64.28 crores. It is according to the size of the Madhya Pradesh-Rs. 210.18 State 305.85 crores. Maharashtra-Rs. crores: Meghalaya-Rs. 5 crores and for Nagaland it is not much. Orissa-Rs. 188.27 crores; for Punjab it is also not much. Rajasthan-Rs. 328.69 crores. Tamil Nadu-Rs. 176.31. crores. UP-Rs. 249.29 crores.

> SHRI V. NARAYANASAMY: Why Tamil Nadu has been singled out? why only this much for Tamil Nadu? That is my specific question. ...(Interruptions)...

> SHRI TINDIVANAM G. VENKATRAMAN: Why should there be

such

a vast disparity?(Interruptions).... SHRI C.K. JAFFER SHARIEF: West Bengal—Rs. 380.67 crores. Sir, this is the break-up of investments. This is what one should understand

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SYED SIBTEY RAZI (Uttar Pradesh): What about U.P., Sir?

SHRI C.K. JAFFER SHARIEF: About UP I have already said.

It is Rs. 250 crores.

श्री सैयद सिब्ले रजी: जेंधें 9े खन बननों थे सितम?

श्री सी॰ के॰ जाफर शरीफ: करन सब पर हुआ है, सितम भी सब पर हुआ है।

I think the picture is now very clear. I do not think there is any reflection on anyone. It is a selfreflection in a forum like this, which passes the Budget. No Minister can escape your notice and take away all the investment to a particular area. It has to be balanced and one should have a broader vision, a broader outlook for the eatitt growtL of the country.

Some Members talked about zones and divisions. The Railway Reforms Commission had made lecommendtions about this in 1981-82. The Government has accepted them sow. It has already been spelt out in the Budget speech. I have also made some specific provisions for that, in which one zone it going to Karnataka. Another may go to Rajasthan. There are demands from Bihar and Madhya Pradesh. ...(Interruptions)... We have also taken decisions about the Gujarat-Ahmedabad Division. Like that we have taken certain decisions to decentralise, based on norms, not merely for a fancy, but with a view to cater to marketing, traffic and also to see that more supervision is there in the field activities such safety and other administrative as conveniences.

It may not be possible for me to answer each and every point of the hon. Members. However, I will be writing to them separately. I repeat that whatever suggestions they have made, we will keep them in mind. We are grateful to them for their constructive criticism and valuable suggestions. The feedback that we get from the Members on the total

performance of the Railways is always educative for us. We will try our bc»i to live up tc their expectation, I appeal to them to extend their continued support and valuable suggestions not only on the floor of the House but even otherwise. Thank you very much.

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): I shall **now** put the Resolution moved by the Railway Minister, Shri C.K. Jaffer Sharief, to vote. The question is:

"That this House approves the recommendations made in paragraphs 56, 57, 58, 59, 60, 61, 62, 63, 64 and 65 contain[^] in the Ninth Report of the Railway Convention Committee, 1991, appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues, etc, which was laid on the Table of the Rajya Sabha on the 15th March, 1S95.

The motion was adopted.

I. THE APPROPRIATION (RAILWAYS) NO. 2 BILL, 1995

II. THE APPROPRIATION (RAILWAYS) No. 3 BILL, 1995

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): Mr. Vice-Chairman, Sir, I move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration." Sir, I also move:

"That the Bill to provide for the authorisation of appropriation of

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money out of the consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on **the** 31st day of March, 1993, i* **eacess** of the amounts graced **lor** those

श्री सत्य प्रकाझ घालवीय (उत्तर प्रदेश)ः उपसभाष्यक्ष जो. मैं इलाहाबाद बाजी निकार. के बारे में मंत्री जी को याद दिलाना चाइला हूं। यह बात मैं हर वर्ष, 1992 में, 1993 में, 1994 में और 1995 में कह रहा हुं इसकी याद दिला रहा हूं। महोदय, आपके जो प्रेडीसेसर थे, श्री जनेश्वर मित्र, उन्होंने इल्प्रहामाद में रेल बात्री निवास की घोषणा ही नहीं की भी बहिक उसका शिलान्यास भी किया था। बाकायदा फक्शन करके उसका शिलान्यास किया गया था। इस बर्म मंत्री जी इस सिलसिले में आश्वासदन देते है कि यन्त्रदी कंस्ट्रेंट है लेकिन हम इस पर विचार करेंगे। अन्ध अंतिम वर्ष है, इसलिए मैं चाहता हूं और इस बारे में मैं सिक्वेस्ट भी कर चका हं। इस रेल यात्री निवास का काभ आगे बढ़ना चाहिए, इलाहाबाद में इसनी जरूरत है। अब एक मंत्री ने इसका शिलान्यास कर दिया है और इसकी घोषणा सदन में की है तो उसको माना जाना चाहिए।

मेरी केवल दो छोटी बातें हैं जिसमें कोई फाइनेंसियल कंस्ट्रेट नहीं है। दो गाड़ियां वीकली चलतो हैं। एक तो 2423 और 2424 गुवाहाटी राजधानी एक्सप्रेस और 2421, 2422 भुवनेश्वर-राजधानी एक्सप्रेस और 2421, 2422 भुवनेश्वर-राजधानी एक्सप्रेस । यह जो भुवेश्वर-राजधानी एक्सप्रेस है यह कानपुर में रूकती है, मुग़लसराय में रूकती है। कानपुर में एक 5 मिनट रूकती है और मुगलसराय में 12 मिनट रूकती है और धनबाद में 8 मिनट रूकती है आसनसोल में 8 मिनट रूकती है। मेरा यह निवेदन है कि यह नयी दिल्ली-गुवहाटी-राजधानी एक्सप्रेस और नयी दिल्ली भुवनेश्वर एक्सप्रेस है, इसको इलाहाबाद में भी रोका जाये जैसा कि पहले राजधानी का आपने किया था। इसके लिए मैं आपका शुक्रिया अदा कार्या हूं और निवेदन करता हूं कि आप मेहरवानी करके इसकी भी घोषणा कर दें।

services an[^] for that year, as passed by the Lok Sabha, be taken into consideration."

The questioni wtre proposed.